

ORISSA HIGH COURT

FILING REPORT AS ON :20/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0012733/2022	AMZAT KHAN VS STATE OF ODISHA	SARAT KUMAR JENA VS	ATTABIRA /299 /2022 () //
2	BLAPL/0012734/2022	ROHIT DEEP VS STATE OF ODISHA	CHANDANA MISHRA VS	GOCHHAPADA /87 /2022 () //
3	BLAPL/0012735/2022	TAPAS @ PRAVAS RANJAN DAS VS STATE OF ODISHA	GOURAV MOHANTY VS	SAHID NAGAR P.S. /558 /2022 () //
4	BLAPL/0012736/2022	TRIPATI GOUDA @ CHHOTU VS STATE OF ODISHA	BISWAMBAR MOHANTY VS	BANAPUR P.S. /155 /2022 () //
5	BLAPL/0012737/2022	BELIA @ SUSHANTA @ SUSANTA KUMAR MAJHI VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	KHURDA MODEL /444 /2020 () //
6	BLAPL/0012738/2022	CHANDRASEKHAR BHOI @ CHANDRASEKHAR MITRA VS STATE OF ODISHA	RANESH KUMAR DAS VS	MOHANA /133 /2020 () //
7	BLAPL/0012739/2022	BABULA RANA VS STATE OF ODISHA	ARUN KUMAR DAS (1) VS	DHENKANAL SADAR /607 /2022 () //
8	BLAPL/0012740/2022	MANAS RANJAN PRADHAN VS STATE OF ODISHA	PRAHALLAD SAHU VS	BOUDH /295 /2020 () //
9	BLAPL/0012741/2022	SIDHARTHA MANGARAJ VS STATE OF ODISHA	ANIRUDHA DAS VS	BANIGOCHA /71 /2016 () //
10	BLAPL/0012742/2022	HAREKRUSHNA MOHANTY VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	CHANDRASEKHARPUR /365 /2022 () //
11	BLAPL/0012743/2022	MADAN MOHAN RAJ @ MADAN MOHAN VS STATE OF ODISHA	SOUGAT DASH VS	MAHILA P.S. BUXIBAZAR /42 /2022 () //

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12	BLAPL/0012744/2022	PADMALOCHAN RAN VS STATE OF ODISHA	SOUGAT DASH VS	Bamapada (Industrial Area) /226 /2022 () //
13	BLAPL/0012745/2022	SARABESWAR BEHERA @ BAPI VS STATE OF ODISHA	ROHIT RANJAN RAY VS	KHURDA MODEL /457 /2022 () //
14	BLAPL/0012746/2022	NABIN PRASAD @ NABIN PRASAD MAHANTA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	SAHADEV KHUNTA /369 /2021 () //
15	BLAPL/0012747/2022	JASPAL SINGH VS UNION OF INDIA (NCB)	CHITTA RANJAN DASH VS	NCB BHUBANESWAR /2 /2022 () //
16	BLAPL/0012748/2022	SAROJ BARUA VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	RAJGANGPUR /87 /2010 () //
17	BLAPL/0012749/2022	TUNA @ BIBHU RANJAN SETHI VS STATE OF ODISHA	TAPAS KUMAR ACHARYA VS	KHANTAPADA /262 /2022 () //
18	BLAPL/0012750/2022	TIKINA MALLIK VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	DHENKANAL TOWN /526 /2022 () //
19	BLAPL/0012751/2022	MUNNA ALLAM VS STATE OF ODISHA	A.K.DASH VS	/ /0 () //
20	BLAPL/0012752/2022	AJI @ AJIT @ AJITA KUMAR PRADHAN VS STATE OF ODISHA	ADITI HOTA VS	ANGUL TOWN /15 /2009 () //
21	BLAPL/0012753/2022	PRASANJIT PARAMANIK VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	/ /0 () //
22	BLAPL/0012754/2022	MUSA @ RAJAT KUMAR MALLICK VS STATE OF ODISHA	CHANDANA MISHRA VS	RAGHUNATHPUR /163 /2022 () //
23	BLAPL/0012755/2022	LIKUN BEHERA	ANUPAM RATH	BINJHARPUR /466 /2022

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		VS	VS	()
24	BLAPL/0012756/2022	STATE OF ODISHA SRIDHAR BARIK	MANOJ KUMAR PANDA	// JAGATPUR /99 /2013
		VS	VS	()
25	BLAPL/0012757/2022	STATE OF ODISHA BHOLESWAR MUNDA @ PULIS	SATYAJIT MUKHERJEE	// TURUMUNGA /108 /2021
		VS	VS	()
26	BLAPL/0012758/2022	STATE OF ODISHA JAGANNATH NAIK	SWARUP KUMAR PATNAIK	// JHARPOKHARIA /3 /2019
		VS	VS	()
27	BLAPL/0012759/2022	STATE OF ODISHA ARUN CHANDRA BEHERA	AMLAN SHAKTI PAUL	// / /0
		VS	VS	()
28	BLAPL/0012760/2022	STATE OF ODISHA RABI RAO	DEBASHIS ROURAY	// KHANDAGIRI P.S. /408 /2019
		VS	VS	()
29	BLAPL/0012761/2022	STATE OF ODISHA MADHUSUDAN BEHERA	MANOJ KUMAR PANDA	// JAGATPUR /99 /2013
		VS	VS	()
30	BLAPL/0012762/2022	STATE OF ODISHA SK. MUNA	ROHIT RANJAN RAY	// BALIANTA P.S. /354 /2022
		VS	VS	()
31	BLAPL/0012763/2022	STATE OF ODISHA SUTANU BHUSAN SWAIN	BADRINARAYAN PANDA (2)	// COLLIERY /428 /2021
		VS	VS	()
32	BLAPL/0012764/2022	STATE OF ODISHA BIJAYA DEHURY	ASUTOSH TRIPATHY	// INDUASTRIAL,NISA /263 /2022
		VS	VS	()
33	BLAPL/0012765/2022	STATE OF ODISHA KIRATA BHOI	JNYANANANDA PANDA	// MUDANPUR RAMPUR /137 /2022
		VS	VS	()
34	BLAPL/0012766/2022	STATE OF ODISHA BABUL @ SITU NAIK	ASUTOSH TRIPATHY	// KANDHEIGOLE /334 /2022
		VS	VS	()

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35	BLAPL/0012767/2022	STATE OF ODISHA SK. KAUSAR ALI VS	K.K.MOHANTA VS	// SPL.TASK FORCE /20 /2020 ()
36	BLAPL/0012768/2022	STATE OF ODISHA KHIRABDH @ KHIRA BERUK VS	JNYANANANDA PANDA VS	// NARLA /213 /2022 ()
37	BLAPL/0012769/2022	STATE OF ODISHA SANTOSH KUMAR KHORA @ MANIA VS	BISWAJIT NAYAK VS	// NABARANGAPUR TOWN /299 /2022 ()
38	BLAPL/0012770/2022	STATE OF ODISHA SANTOSH BADASETH @ TUMUKA VS	JNYANANANDA PANDA VS	// NARLA /104 /2022 ()
39	BLAPL/0012771/2022	STATE OF ODISHA ABDUL MAHAMAD @ ABDUL MAHAMMAD @ KALIA VS	AKTI PRASAD DAS VS	// JATNI P.S. /419 /2022 ()
40	BLAPL/0012772/2022	STATE OF ODISHA GHANASYAM MAHARANA VS	ANUP KUMAR MOHAPATRA VS	// POLASARA PS /115 /2016 ()
41	BLAPL/0012773/2022	STATE OF ODISHA MIHIRI JENA VS	SARATHI JYOTI MOHANTY VS	// BELLAGUNTHA /225 /2022 ()
42	BLAPL/0012774/2022	STATE OF ODISHA AKHILA KUMAR BEHERA VS	INDRAMANI SAHOO VS	// PALLAHARA /293 /2022 ()
43	BLAPL/0012775/2022	STATE OF ODISHA DASARATH YADAV VS	CHANDANA MISHRA VS	// MANAMUNDA /204 /2022 ()
44	BLAPL/0012776/2022	STATE OF ODISHA SURU TIU @ PURTY VS	PARTHA SARATHI NAYAK VS	// SARAT /41 /2022 ()
45	BLAPL/0012777/2022	STATE OF ODISHA RAJ SABAR VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	// PIPLI /190 /2021 () //

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46	BLAPL/0012778/2022	PAPU @ PUMP @ BISHAL PATRA VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	SAHADEV KHUNTA /337 /2021 () //
47	BLAPL/0012779/2022	AFTAR HUSSAIN VS STATE OF ODISHA	PRAFULLA KUMAR KHATEI VS	BALIANTA P.S. /354 /2022 () //
48	BLAPL/0012780/2022	SELERU SIMANCHALA@SIMANCHALA SELERU VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	NARAYANPATNA /91 /2022 () //
49	BLAPL/0012781/2022	PRAMOD NAIK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BUGUDA /588 /2022 () //
50	BLAPL/0012782/2022	BABULA DAS VS STATE OF ODISHA	PRAKASH RANJAN BARIK VS	BADAGADA /162 /2018 () //
51	BLAPL/0012783/2022	MUTA KURA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KALIMELA /284 /2022 () //
52	BLAPL/0012784/2022	TULESWAR YADAV VS STATE OF ODISHA	CHANDANA MISHRA VS	MANAMUNDA /204 /2022 () //
53	BLAPL/0012785/2022	CHANDRAKANTA SADANGI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	JAGANNATHA PRASAD /101 /2013 () //
54	BLAPL/0012786/2022	BIBHUTI BHUSAN MOHAPATRA VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	NAYAPALLI P.S. /111 /2018 () //
55	BLAPL/0012787/2022	SAROJ BEHERA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALIAPAL /78 /2021 () //
56	BLAPL/0012788/2022	AKASH KUMAR NAYAK VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	GOP /57 /2020 () //
57	BLAPL/0012789/2022	ASHOK KUMAR BARIK	SUJIT KUMAR DAS	KANPUR /99 /2022

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		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0012790/2022	NARSING PUJARI	MAMATA MISHRA	MATHILI /60 /2017
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0012791/2022	NANDALAL YADAV	CHANDANA MISHRA	MANAMUNDA /204 /2022
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0012792/2022	BASANTA KUMAR DAS @ BAUNLI DAS	AKSHAYA KUMAR SAHOO	BOLAGARH P.S. /299 /2022
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0012793/2022	GIRISH CHANDRA MOHAKUD	NIRANJAN LENKA	BARIPADA TOWN /991 /2022
		VS	VS	()
		STATE OF ODISHA		//
62	BLAPL/0012794/2022	JITENDRA KUMAR	NITYANANDA PANDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
63	BLAPL/0012795/2022	SHYAM SUNDAR PATEL	BINI MISHRA	LEPHRIPADA /56 /2022
		VS	VS	()
		STATE OF ODISHA		//
64	BLAPL/0012796/2022	JITU NAYAK	BIJAYA KUMAR RAGADA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
65	BLAPL/0012797/2022	ALOK MAHARANA	ASHOK DAS	BERHAMPUR SADAR /172 /2020
		VS	VS	()
		STATE OF ODISHA		//
66	BLAPL/0012798/2022	FARDIN MALLICK	AMULYA RATNA PANDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
67	BLAPL/0012799/2022	PRAFULLA BEHERA @ KULU	BIKRAM KESHARI BAL	NISCHINTAKOILI /108 /2020
		VS	VS	()
		STATE OF ODISHA		//
68	BLAPL/0012800/2022	PINTUNA PRADHAN @ KANHU	DEBA KUMAR RATH	BHARATPUR PS /461 /2022
		VS	VS	()

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69	BLAPL/0012801/2022	STATE OF ODISHA LALIT MOHAN NAIK VS	SATYABRATA PANDA VS	// SASON /85 /2021 ()
70	BLAPL/0012802/2022	STATE OF ODISHA DAMBARUDHAR KONHAR VS	SATYABRATA PANDA VS	// / /0 ()
71	BLAPL/0012803/2022	STATE OF ODISHA JITENDRA UTHANSING VS	JUGALA KISHORE PANDA VS	// / /0 ()
72	BLAPL/0012804/2022	STATE OF ODISHA JAGA SANTA VS	TUKUNA KUMAR MISHRA VS	// JHARIGAM /138 /2020 ()
73	BLAPL/0012805/2022	STATE OF ODISHA RAMESH CHANDRA NAYAK VS	SATYABRATA PANDA VS	// EOW,BHUBANESWAR /8 /2021 ()
74	BLAPL/0012806/2022	STATE OF ODISHA TUNA SAHU VS	SURYA KANTA PRADHAN VS	// HANDAPA /67 /2019 ()
75	BLAPL/0012807/2022	STATE OF ODISHA SUKANTA ACHARYA VS	SUSANTA KUMAR SAHU VS	// ATTABIRA /360 /2022 ()
76	BLAPL/0012808/2022	STATE OF ODISHA TARUN KUMAR NAIK VS	ALOK KUMAR PANDA VS	// / /0 ()
77	BLAPL/0012809/2022	STATE OF ODISHA SK. ASIF @ BAUN VS	DEVASHIS PANDA VS	// KHURDA SADAR /163 /2020 ()
78	BLAPL/0012810/2022	STATE OF ODISHA RUPAN YADAV VS	CHANDANA MISHRA VS	// MANAMUNDA /204 /2022 ()
79	BLAPL/0012811/2022	STATE OF ODISHA HARASINGH MUNDARY VS STATE OF ODISHA	CHIRANJIB ROUT VS	// PALLAHARA /55 /2021 () //

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80	BLAPL/0012812/2022	SABANA @ SABNA MARANDI VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	BALASORE SADAR /118 /2022 () //
81	BLAPL/0012813/2022	LULU LAMA VS STATE OF ODISHA	SARFARAZ AHMED VS	CHANDANPUR /221 /2022 () //
82	BLAPL/0012814/2022	SUBRAT KHARSEL VS STATE OF ODISHA	SUSHANTA KUMAR PRADHAN VS	KUCHINDA /175 /2022 () //
83	BLAPL/0012815/2022	NABIN SAHU VS STATE OF ODISHA	JAYADEBA BEHERA VS	LARAMBA /95 /2022 () //
84	BLAPL/0012816/2022	GOKULANANDA BESAN @ GOKULA VS STATE OF ODISHA	DURGA PRASANNA MISHRA VS	LEPHRIPADA /132 /2020 () //
85	BLAPL/0012817/2022	CHENDU @ JIBANJYOTI NAIK VS STATE OF ODISHA	AMIT KUMAR NATH VS	ANGUL SADAR PS /569 /2022 () //
86	BLAPL/0012818/2022	SUMIT HARIPAL @ RAY VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	BARBIL /168 /2021 () //
87	CMAPL/0000782/2022	SMRUTIMALA DASH VS CHINMAYA PANDA	ADV VS	// () //
88	CMAPL/0000783/2022	AKSHAYA KUMAR ROUT VS STATE OF ODISHA	ADV VS	// () //
89	CMAPL/0000784/2022	BANSIDHAR SWAIN VS STATE OF ODISHA	ADV. VS	// () //
90	CMAPL/0000785/2022	RADHAKRUSHNA PADHY VS STATE OF ODISHA	ADV. VS	// () //
91	CMAPL/0000786/2022	SANDHYA RANI ROUT	ADV.	//

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		VS	VS	()
		SANTOSH MALIK		//
92	CMAPL/0000787/2022	ADWAIT PRASAD BARIK	DR. JITENDRA KUMAR LENKA	//
		VS	VS	()
		STATE OF ODISHA		//
93	CMAPL/0000788/2022	SACHIDANANDA SWAIN	ADV.	//
		VS	VS	()
		MITALI MOHANTY		//
94	CMP/0001343/2022	M/S QUEENS READYMADE GARMENT MANUFACTURER,REBBIKSONAR MISHRA	REBBIKSONAR MISHRA	//
		VS	VS	CIVIL JUDGE (SD), JALESWAR(Baleshwar)
		BRANCH MANGER,BANK OF INDIA,JALESWAR BRANCH,BALO		CS/0000569/2021
95	CMP/0001344/2022	M/S QUEENS READYMADE GARMENT MANUFACTURER,REBBIKSONAR MISHRA	REBBIKSONAR MISHRA	//
		VS	VS	CIVIL JUDGE (SD), JALESWAR(Baleshwar)
		BRANCH MANGER,BANK OF INDIA,JALESWAR BRANCH		CS/0000569/2021
96	CMP/0001345/2022	MAUSIMA @ ARDHASOSINI THAKURANI,PURI	HRUDANANDA MOHAPATRA	//
		VS	VS	CIVIL JUDGE (JD), PURI(Puri)
		BISWANATH MISHRA		CS/0000092/2018
97	CMP/0001346/2022	RATNAKAR BEHURA	DEEPAK KUMAR DAS	//
		VS	VS	CIVIL JUDGE(SD), UMERKOTE(Nabarangapur)
		SUB-COLLECTOR,NABARANGPUR		CS/0000038/2013
98	CMP/0001347/2022	KALYANI HANSDA	DWARIKA PRASAD MOHANTY	//
		VS	VS	CIVIL JUDGE (SD),1ST COURT,CUTTACK(Cuttack)
		AMEETA CHOUHAN		CS/0000377/2020
99	CMP/0001348/2022	BIJOY KUMAR RAUL	DWARIKA PRASAD MOHANTY	//
		VS	VS	CIVIL JUDGE (SD),1ST COURT,CUTTACK(Cuttack)
		AMEETA CHOUHAN		CS/0000377/2020
100	CONTC/0007910/2022	NARAYAN OJHA	ADV	//
		VS	VS	()
		RAJ KUMAR SHARMA, I.A.S.		//
101	CONTC/0007911/2022	GHANASHYAM JENA	ADV.	//
		VS	VS	()
		ASHISH THAKRE,IAS		//
102	CONTC/0007912/2022	GANGADHAR SETHY	ADV.	//
		VS	VS	()

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		AMULYA KUMAR SAHOO, TAHSILDAR, TIRTOL		//
103	CONTC/0007913/2022	RAMESH CHANDRA PATRA VS	KSHIROD KUMAR PAHIL VS	// 0
104	CONTC/0007914/2022	NIBEDITA MISHRA, DIRECTOR, HIGHER EDU., BBSR GANGADHAR MARTHA VS	ADV. VS	// // 0
105	CONTC/0007915/2022	JYOTIRANJAN MISHRA,DIRECTOR OF ELEMENTARY EDU. PRAMOD KUMAR PALEI VS	ADV. VS	// // 0
106	CONTC/0007916/2022	ASWATHY S,IAS SUSAMA ROUT VS	ADV VS	// // 0
107	CONTC/0007917/2022	ASWATHY S, I.A.S. KUSUMA LATA JENA VS	ADV. VS	// // 0
108	CONTC/0007918/2022	ASWATHY S,IAS MAHESWAR PRADHAN VS	SATYAJIT SAMAL VS	// // 0
109	CONTC/0007919/2022	ASWATHY S,IAS SUBASINI DWIBEDI VS	ADV. VS	// // 0
110	CONTC/0007920/2022	ASWATHY S,IAS PRAFULLA KUMAR DHAL VS	ADV. VS	// // 0
111	CONTC/0007921/2022	ASWATHY S,IAS RATNAKAR PALAI VS	ADV. VS	// // 0
112	CONTC/0007922/2022	ASWATHY S,IAS DAS PRAVAS KUMAR BAGLA VS	ADV. VS	// // 0
113	CONTC/0007923/2022	BISHNUPADA SETHI,IAS SANJAYA KUMAR MAJHI VS	DURGESH NARAYAN RATH VS	// // 0
		ASWATHY S,IAS		//

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114	CONTC/0007924/2022	ABHIRAM KADRAKA VS ASWATHY S, I.A.S.	DURGESH NARAYAN RATH VS	// 0 //
115	CONTC/0007925/2022	BHUKEI PATEL VS RAJENDRA KUMAR PATTNAIK, DIRECTOR (R AND R), ADDL. SECY., W.R. DEPT	BIJAYA KUMAR BEHERA I VS	// 0 //
116	CONTC/0007926/2022	RAJ KISHORE MOHARANA VS DR.CHANDRASEKHAR KUMAR, I.A.S.	AUROVINDA MOHANTY VS	// 0 //
117	CONTC/0007927/2022	PRAMODINI DASH VS KABINDRA KUMAR SAHOO, SECY., B.D.A., KHURDA	ADV VS	// 0 //
118	CONTC/0007928/2022	SADASIBA BISWAL VS DISTRICT EDU. OFFICER,JAGATSINGHPUR	ADV. VS	// 0 //
119	CONTC/0007929/2022	NIRANJAN PATRA VS DISTRICT EDUCATION OFFICER, JAGATSINGHPUR	ADV VS	// 0 //
120	CONTC/0007930/2022	BADRI NARAYAN ROUTRAY VS VISHAL KUMAR DEV,IAS	ADV. VS	// 0 //
121	CONTC/0007931/2022	CHOUDHARY SANGRAM KESHARI MOHANTY VS SECY.,HEALTH AND WELFARE DEPT.	RAMESH AGARWAL VS	// 0 //
122	CONTC/0007932/2022	MAIHAR PRASAD SHARMA VS MANOJ KUMAR TANDI,EXECUTIVE OFFICER,JHARSUGUDA	ADV. VS	// 0 //
123	CONTC/0007933/2022	NAROTTAM PATRA VS SUNIL BANSAL, I.P.S	ADV VS	// 0 //
124	CONTC/0007934/2022	PRUTHWIRAJ GARNAIK VS RAMA CHANDRA SAHU,PRINCIPAL,KOSALA JUNIOR MOHAVIDYALAYA	ADV. VS	// 0 //
125	CONTC/0007935/2022	BIJAY KUMAR MOHANTA	ADV.	//

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		VS	VS	0
126	CONTC/0007936/2022	MATHI VATHANAN SECY.,HOUSING AND URBAN DEVLOPMENT DEPT. PANDABA KUMAR SAHOO	ADV.	//
		VS	VS	0
127	CONTC/0007937/2022	RAJKISHORE PANDIT,SUPERINTENDING ENGNR.,HARABHANGI IRRIGATION DIVISION,ADAVA ALEKHA CHANDRA SAHOO	PRABHU PRASANNA BEHERA	//
		VS	VS	0
128	CONTC/0007938/2022	NIKHIL PAVAN KALYAN,COMMNR.,C.M.C LAXMIDHAR PRADHAN	ADV	//
		VS	VS	0
129	CONTC/0007939/2022	ASWATHY. S, COMMNR. CUM SECY., S AND ME BASANTA KUMAR SAMAL	ADV	//
		VS	VS	0
130	CONTC/0007940/2022	ASWATHY. S, COMMNR. CUM SECY., S AND ME ABHIMANYU SAHOO	ADV	//
		VS	VS	0
131	CONTC/0007941/2022	ASWATHY. S, COMMNR. CUM SECY., S AND ME DEPT. AMARENDRA KHATUA	ADV	//
		VS	VS	0
132	CONTC/0007942/2022	ASWATHY. S, COMMNR. CUM SECY., S AND ME DEPT. HARIHAR KHATUA	ADV	//
		VS	VS	0
133	CONTC/0007943/2022	ASWATHY. S, COMMNR. CUM SECY., S AND ME DEPT. ARUN KUMAR MOHARANA	ADV	//
		VS	VS	0
134	CONTC/0007944/2022	ASWATHY. S, COMMNR. CUM SECY., S AND ME DEPT. MAHENDRA ROUT	ADV	//
		VS	VS	0
135	CONTC/0007945/2022	ASWATHY.S COMMISSIONER CUM SECY., S AND ME DEPT ANILA KUMAR DASH	ADV	//
		VS	VS	0
136	CONTC/0007946/2022	ASWATHY.S COMMISSIONER CUM SECY., S AND ME DEPT SIBA CHARAN ROUT	ADV	//
		VS	VS	0

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CONTC/0007947/2022	ASWATHY S COMMISSIONER CUM SECY., S AND ME DEPT PRAMOD KUMAR SAHOO VS	ADV ADV	// // 0
138	CONTC/0007948/2022	ASWATHY. S COMMISSIONER CUM SECY., S AND ME DEPT RAMESH CHANDRA MOHANTY VS	ADV ADV	// // 0
139	CONTC/0007949/2022	ASWATHY. S COMMISSIONER CUM SECY., S AND ME DEPT HRUSHIKESH LENKA VS	ADV ADV	// // 0
140	CONTC/0007950/2022	ASWATHY.S COMMISSIONER CUM SECY., S AND ME DEPT AJAYA KUMAR SETHY VS	ADV ADV	// // 0
141	CONTC/0007951/2022	ASWATHY. S COMMISSIONER CUM SECY., S AND ME DEPT SAURI SANKAR GIRI VS	ADV ADV	// // 0
142	CONTC/0007952/2022	ASWATHY.S COMMISSIONER CUM SECY., S AND ME DEPT SARASWATI BEHERA VS	ADV ADV	// // 0
143	CONTC/0007953/2022	ASWATHY. S COMMISSIONER CUM SECY., S AND ME DEPT BIJAYA KUMAR BEHERA VS	ADV ADV	// // 0
144	CONTC/0007954/2022	ASWATHY.S COMMISSIONER CUM SECY., S AND ME DEPT PRATAP KUMAR BARIK VS	ADV ADV	// // 0
145	CONTC/0007955/2022	ASWATHY.S COMMISSIONER CUM SECY., S AND ME DEPT SMRUTI RANJAN PARIJA VS	ADV ADV	// // 0
146	CONTC/0007956/2022	ASWATHY.S COMMISSIONER CUM SECY., S AND ME DEPT JADUMANI MOHARANA VS	ADV ADV	// // 0
147	CONTC/0007957/2022	ASWATHY.S COMMISSIONER CUM SECY., S AND ME DEPT AJAYA KETAN SWAIN VS	ADV ADV	// // 0
		ASWATHY.S COMMISSIONER CUM SECY., S AND ME DEPT		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CONTC/0007958/2022	PARAMANANDA PATRA VS ASWATHY.S COMMISSIONER CUM SECY., S AND ME DEPT	ADV VS	// ()
149	CONTC/0007959/2022	HAREKRUSHNA DAS VS ASWATHY.S COMMISSIONER CUM SECY., S AND ME DEPT	ADV VS	// ()
150	CONTC/0007960/2022	AJAYA KUMAR ROUT VS ASWATHY.S COMMISSIONER CUM SECY., S AND ME DEPT	ADV VS	// ()
151	CONTC/0007961/2022	BIJAY KUMAR KHANDUAL VS ASWATHY.S COMMISSIONER CUM SECY., S AND ME DEPT	ADV VS	// ()
152	CONTC/0007962/2022	NIBEDITA RAY VS ASWATHY S., I.A.S.	ADV VS	// ()
153	CRLA/0001181/2022	NIMAI PRADHAN VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	BALIMI /39 /1999 ()
154	CRLA/0001182/2022	BIBHUTI BHUSAN SWAIN VS STATE OF ODISHA(VIG.)	SUSANTA KUMAR BARAL VS	BHUBANESWAR VIGILANCE /57 /2006 ()
155	CRLA/0001183/2022	DILIP BAG VS STATE OF ODISHA	SK. ZAFARULLA VS	RAJGANGPUR /88 /2014 ()
156	CRLA/0001184/2022	KARNA NAHAK VS STATE OF ODISHA	REBATILATA PANDA VS	ASKA /306 /2016 ()
157	CRLA/0001185/2022	CHITTARANJAN DASH @ TUNU VS STATE OF ODISHA	DEBASNAN DAS VS	KHARABEL NAGAR P.S. /106 /2011 ()
158	CRLA/0001186/2022	MANTU @ SATYAPRIYA PRUSTY VS STATE OF ODISHA	AMITAV TRIPATHY VS	ODAGAON /154 /2022 ()
159	CRLA/0001187/2022	NISHAMANI PRADHAN	AMIT KUMAR NATH	JARAPADA /67 /2013

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
160	CRLA/0001188/2022	STATE OF ODISHA DRUPAD MEHER	JULU KHANSAMA	// THELKOLOI PS /74 /2021
		VS	VS	()
161	CRLA/0001189/2022	STATE OF ODISHA RABINDRA PRADHAN	SANJIB KUMAR BHANJADEO	// POLASARA PS /138 /2020
		VS	VS	()
162	CRLMC/0004128/2022	STATE OF ODISHA ASWINI KUMAR PRADHAN@ASHWINI KUMAR PRADHAN@RACHANA PARIDA	DEBENDRA KUMAR PARIDA	// BHEDEN /8 /2006
		VS	VS	()
163	CRLMC/0004129/2022	STATE OF ODISHA SATYAJIT MALLICK	BISWARANJAN DALAI	// BENTKAR (42 MOUZA) UPD CUTTACK /147 /2022
		VS	VS	()
164	CRLMC/0004130/2022	STATE OF ODISHA CHANDRA SEKHAR SATAPATHY	BICHITRA NARAYAN SATAPATHY	// PARADEEP /55 /2020
		VS	VS	()
165	CRLMC/0004131/2022	STATE OF ODISHA MAMATA MANJARI DHIR	RAJESH KUMAR MAHAPATRA	// JENAPUR /253 /2021
		VS	VS	()
166	CRLMC/0004132/2022	STATE OF ODISHA BIMBADHAR BISWAL	RAGHUNATH DAS MOHAPATRA	// ASTARANGA /2 /2019
		VS	VS	()
167	CRLMC/0004133/2022	STATE OF ODISHA NIRAKAR SAHU	BHABANI PRASAD PRADHAN	// ULLUNDA /16 /2019
		VS	VS	()
168	CRLMC/0004134/2022	STATE OF ODISHA PUJA BAISHYA	BIKRAM KISHORE NAYAK	// / /0
		VS	VS	()
169	CRLMC/0004135/2022	STATE OF ODISHA PRASANTA SAHU	PARTHA SARATHI NAYAK	// PURIGHAT /221 /2022
		VS	VS	()
170	CRLMC/0004136/2022	STATE OF ODISHA MURTHY SRINIVAS	BASUDEV PUJARI	// GHASIPURA /302 /2017
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	CRLMC/0004137/2022	STATE OF ODISHA RUPANLAL SAHU VS	SUSHANTA KUMAR JOSHI VS	// JONK /236 /2022 ()
172	CRLMC/0004138/2022	STATE OF ODISHA RUNA NAYAK VS	RAMESH AGARWAL VS	// MOHANA /185 /2021 ()
173	CRLMC/0004139/2022	STATE OF ODISHA SUKURA PRADHANI@SUJIT VS	ARIJEET MISHRA VS	// BOIPARIGUDA /9 /2013 ()
174	CRLMC/0004140/2022	STATE OF ODISHA AMIT KUMAR PANDA VS	ARIJEET MISHRA VS	// JEYPORE MAHILA /125 /2022 ()
175	CRLMC/0004141/2022	STATE OF ODISHA VINEET CHHATWAL VS	AJIT KUMAR SINGH VS	// GURANDI /24 /2021 ()
176	CRLMC/0004142/2022	STATE OF ODISHA SUDHAKAR PATI VS	SIDHARTH SHANKAR PADHY VS	// KHARABEL NAGAR P.S. /138 /2017 ()
177	CRLMC/0004143/2022	STATE OF ODISHA BIJAYA KUMAR MOHANTY VS	BISWARANJAN DALAI VS	// SALIPUR /333 /2020 ()
178	CRLMC/0004144/2022	STATE OF ODISHA JAYGUN BIBI VS	AMULYA RATNA PANDA VS	// JALESWAR /279 /2021 ()
179	CRLMC/0004145/2022	STATE OF ODISHA PITABASH BEHERA VS	SURYAKANTA DWIBEDI VS	// SPL.TASK FORCE /4 /2015 ()
180	CRLMC/0004146/2022	STATE OF ODISHA JASWANTDAGARA VS	MANMAYA KUMAR DASH VS	// RAIRANGPUR TOWN /91 /2019 ()
181	CRLMC/0004147/2022	STATE OF ODISHA SARAJU MALLIK VS STATE OF ODISHA	RANJIT MOHANTY VS	// MARSHAGHAI /145 /2014 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	CRLMC/0004148/2022	VIJAY PRASAD MALLA VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	DHANUPALI /102 /2013 () //
183	CRLMC/0004149/2022	PRABHAT RANJAN BISWAL@PRABHAT KUMAR BISWAL VS STATE OF ODISHA	AMALINDRA NATH PRUSTY VS	/ /0 () //
184	CRLMC/0004150/2022	TAPAN MALIK VS STATE OF ODISHA	MADHUMITA NAIK VS	SORO /624 /2019 () //
185	CRLMC/0004151/2022	JITENDRA JENA@JITU VS STATE OF ODISHA	RADHARAMAN DAS NAYAK VS	MADHUPATNA /61 /2015 () //
186	CRLMC/0004152/2022	PARBATI DEVI YADAV VS STATE OF ODISHA	RAMDAS ACHARY VS	BOLANI /31 /2019 () //
187	CRLMC/0004153/2022	UMAKANTA BISWAL VS STATE OF ODISHA	R.N.BISWAL VS	VIGILANCE PS (BERHAMPUR) /55 /2010 () //
188	CRLMP/0002624/2022	SANDHYA RANI DASH VS STATE OF ODISHA	RANJAN KUMAR BEHERA VS	/ /0 () //
189	CRLMP/0002625/2022	PANCHALI PRADHAN VS STATE OF ODISHA	BIBHUDANANDA MOHAPATRA VS	SABARANG /148 /2022 () //
190	CRLMP/0002626/2022	GANGADHAR PANIGRAHY VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	/ /0 () //
191	CRLMP/0002627/2022	PUSPANJALI SAHOO VS STATE OF ODISHA	SAMVIT MOHANTY VS	/ /0 () //
192	CRLMP/0002628/2022	JAYANTA BHUE VS SANJU@BILASINISAHU@BHUE	BHARATI DASH VS	/ /0 () //
193	CRLMP/0002629/2022	BINODINI PATRA	RATIKANTA MOHAPATRA	/ /0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
194	CRLMP/0002630/2022	CH.RITA PATRO	RABI NARAYAN BEHERA	LAXMISAGAR P.S. /178 /2022
		VS	VS	()
		STATE OF ODISHA		//
195	CRLMP/0002631/2022	RAHUL KUMAR AGRAWAL	DIPTI RANJAN BHOKTA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
196	CRLMP/0002632/2022	SUBAS DAS	BYOMAKESH TRIPATHY	KENDRAPARA SADAR /368 /2022
		VS	VS	()
		STATE OF ODISHA		//
197	CRLMP/0002633/2022	PRAVAT KUMAR MOHANTY	BYOMAKESH TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
198	CRLMP/0002634/2022	TRINATH SAHU	DR. BINODA KUMAR MISHRA	PHULBANI TOWN /105 /2022
		VS	VS	()
		STATE OF ODISHA		//
199	CRLMP/0002635/2022	MAMALI @ DIPA SAHU	SURYA KANTA PRADHAN	/ /0
		VS	VS	()
		STATE OF ODISHA		//
200	CRLMP/0002636/2022	SARAT JENA	SUKANTA KUMAR NAYAK	/ /0
		VS	VS	()
		STATE OF ODISHA		//
201	CRLMP/0002637/2022	BRAJENDRA KUMAR ROUT	AVIJIT PATNAIK	RAGHUNATHPALI /330 /2022
		VS	VS	()
		STATE OF ODISHA		//
202	CRLREV/0000621/2022	KUNA BHUTIA	AKSHAYA KUMAR SAHOO	KANDHEIGOLE /243 /2021
		VS	VS	()
		STATE OF ODISHA		//
203	CRLREV/0000622/2022	RAGHUNATH MUNDARY	AMIT PATTNAIK	SAMBALPUR VIGILANCE /78 /2014
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
204	CRLREV/0000623/2022	RIPUNATH SUNA	PRANAYA KUMAR DASH	SAMBALPUR VIGILANCE /78 /2014
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	CRLREV/0000624/2022	STATE OF ODISHA(VIG.) LOKANATH PRADHAN VS	SANJIB KUMAR BHANJADEO VS	// //0 ()
206	CRLREV/0000625/2022	STATE OF ODISHA K. RABINDRA KUMAR PATRA VS	S.S.RAO VS	// VIGILANCE PS (BERHAMPUR) /10 /2016 ()
207	GUAP/0000005/2022	STATE OF ODISHA CHAITALI MISHRA VS	BIBEKANANDA BHUYAN VS	// // ()
208	MACA/0000737/2022	COLLECTOR, KHORDHA JAGANNATH BEHERA VS	PRADEEP KUMAR MISHRA VS	// // ()
209	MACA/0000738/2022	JAHANGIR KHAN PADMABATI MALLIK VS	SUSANTA KUMAR MOHANTY VS	// // ()
210	MACA/0000739/2022	LOKANATH JENA BABU RAO KADRAKA VS	KAPILA CHARAN NAYAK VS	// // ()
211	MACA/0000740/2022	NALINI KARKARIYA D.M., CHOLOMANDALAM MS GENERAL INSURANCE COMPANY LIMITED VS	COMPANY LIMITED VS	// // ()
212	MACA/0000741/2022	MUNI KUNWAR CHIEF REGIONAL MANAGER, NEW INDIA ASSURANCE COMPANY LTD VS	COMPANY LTD VS	// // ()
213	MACA/0000742/2022	SAJDA PARWEEN PRIYADARSHAN@PITABASH BHOI VS	DILIP KUMAR SAHU VS	// // ()
214	RPFAM/0000358/2022	AKASH MEHER SANJAY KUMAR SAHOO VS	BISWARANJAN DAS VS	// // ()
215	RSA/0000368/2022	MADHUSMITA DASH@SAHOO PREMANANDA BEHERA VS	PRASANNA KUMAR SWAIN VS	// // ()
		GHANASHYAM MALLICK		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	RSA/0000369/2022	ASHOK KUMAR NAIR VS C.O.O.,VEDANTA ALUMINIUM LTD.	BHANU PRAKASH SUBBA VS	// ()
217	RVWPET/0000368/2022	GENERAL MANAGER, UCO BANK, HEAD OFFICE NOSURAKMISHRA VS S.K FAYAJUDDIN	SURAKMISHRA VS	// ()
218	RVWPET/0000369/2022	BANYA JAL VS PRINCIPAL,SCB DENTAL COLLEGE AND HOSPITAL,CUTTACK	MANAS CHAND VS	// ()
219	TRP(C)/0000495/2022	PRATIVA JENA VS RANJAN KUMAR JENA	BIBHUTI RANJAN MOHANTY VS	// ()
220	TRP(C)/0000496/2022	PUNAM BARIK VS KAMAL LOCHAN BARIK	ANAND PRAKASH DAS VS	// JUDGE FAMILY COURT,BALASORE(Baleshwar) CP/0000485/2022
221	TRP(C)/0000497/2022	SHAHNAZ PARWEEN VS ZIKIRIA KHAN	PARTHA SARATHI DAS VS	// ()
222	TRP(C)/0000498/2022	SULACHANA BEHERA VS SAROJ KUMAR BEHERA	DINESH KUMAR MOHANTY VS	// ()
223	TRPCRL/0000121/2022	SWARNA PRAVA PANDA VS STATE OF ODISHA	ARIJEET MISHRA VS	MAHILA PS,SEC-3,ROURKELA /4 /2020 ()
224	TRPCRL/0000122/2022	LAILATUN NISHAN VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	ANGUL TOWN /379 /2022 ()
225	WA/0001740/2022	STATE OF ODISHA VS TAPAS KUMAR JENA	SASWAT DAS, A.G.A. VS	// ()
226	WA/0001741/2022	STATE OF ODISHA VS DHIREN KUMAR SAHU	SASWAT DAS, A.G.A. VS	// ()
227	WA/0001742/2022	NANDA BHOI	TRILOCHAN PANIGRAHI	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		COMMISSIONER CONSOLIDATION, ODISHA		//
228	WA/0001743/2022	STATE OF ODISHA	SASWAT DAS, A.G.A.	//
		VS	VS	0
		MAHESWAR SINGH		//
229	WA/0001744/2022	STATE OF ODISHA	SASWAT DAS, A.G.A.	//
		VS	VS	0
		ASHOK KUMAR DAS		//
230	WA/0001745/2022	STATE OF ODISHA	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)	//
		VS	VS	0
		HARAPRIYA PATRA		//
231	WA/0001746/2022	UNION OF INDIA	BIMBISAR DASH(CENTRAL GOVT. COUNSEL)	//
		VS	VS	0
		JAGAN JALLY		//
232	WA/0001747/2022	STATE OF ODISHA	SURYA NARAYAN PATNAIK, A.G.A.	//
		VS	VS	0
		JAYANT KUMAR PANDA		//
233	WA/0001748/2022	STATE OF ODISHA	SASWAT DAS, A.G.A.	//
		VS	VS	0
		RAMA CHANDRA SAHU		//
234	WA/0001749/2022	STATE OF ODISHA	SANJAY RATH, A.S.C.	//
		VS	VS	0
		NIRANJAN BEHERA		//
235	WA/0001750/2022	STATE OF ODISHA	Y. S. P. BABU, A.G.A.	//
		VS	VS	0
		GANGA SAGAR CHITA		//
236	WA/0001751/2022	MOHAN PRADHAN	SUPRATIK ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0035240/2022	RABINDRA KUMAR NAYAK	SMRUTI RANJAN ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0035241/2022	VISA INFRASTRUCTURE LTD., KOLKATA	SUPRIYA PATRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0035242/2022	PUNJAB NATIONAL BANK, KOLKATA PREMANANDA MISHRA VS UNION OF INDIA	JAGANATH PATNAIK VS	// // ()
240	WP(C)/0035243/2022	JAGDISH PRASAD MOHANTY VS STATE OF ODISHA	NIRANJAN LENKA VS	// // ()
241	WP(C)/0035244/2022	JAYADAS BAGH VS STATE OF ODISHA	NIRANJAN LENKA VS	// // ()
242	WP(C)/0035245/2022	B. MANOJ KUMAR RAO VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// // ()
243	WP(C)/0035246/2022	RAMESH CHANDRA SAHANI VS STATE OF ODISHA	DR.BINODA KUMAR MISHRA VS	// // ()
244	WP(C)/0035247/2022	B. MANOJ KUMAR RAO VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// // ()
245	WP(C)/0035248/2022	BASANTILATA NAYAK VS COMMN. CUM, SECY. S AND ME, BBSR	ULLASH CHANDRA MOHANTY VS	// // ()
246	WP(C)/0035249/2022	PRASHANTA SAHU VS TATA POWER COMPANY LTD, MUMBAI	SOURAV TIBREWAL VS	// // ()
247	WP(C)/0035250/2022	B. MANOJ KUMAR RAO VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// // ()
248	WP(C)/0035251/2022	B. MANOJ KUMAR RAO VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// // ()
249	WP(C)/0035252/2022	M/S.SOCIETY FOR ENVIRONMENTAL PROMOTION AND VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// // ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0035253/2022	B. MANOJ KUMAR RAO VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// 0 //
251	WP(C)/0035254/2022	BALARAM SINGH VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
252	WP(C)/0035255/2022	B. MANOJ KUMAR RAO VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// 0 //
253	WP(C)/0035256/2022	B. MANOJ KUMAR RAO VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// 0 //
254	WP(C)/0035257/2022	RANJAN KUMAR MISHRA VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
255	WP(C)/0035258/2022	MONICA DAS VS BHAKTIRANJAN MOHANTY	PRADEEP KUMAR MOHANTY VS	// 0 //
256	WP(C)/0035259/2022	B. MANOJ KUMAR RAO VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// 0 //
257	WP(C)/0035260/2022	ARUNA KUMAR SAHOO VS STATE OF ODISHA	AMIT KUMAR SAA VS	// 0 //
258	WP(C)/0035261/2022	B. MANOJ KUMAR RAO VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// 0 //
259	WP(C)/0035262/2022	M/S.CHINTAMANISWAR CONSTRUCTIONS, PVT.LTD VS THE CHAIRPERSON CENTRAL BOARD OF INDIRECT TAXES, EXCISE AND CUSTOMS, NEW DELHI	SIT KUMAR DASH VS	// 0 //
260	WP(C)/0035263/2022	BALAJI SAHU VS THE COLLECTOR AND DIST. MAGISTRATE, CHATRAPUR	SUBRAT SATPATHY VS	// 0 //
261	WP(C)/0035264/2022	B. MANOJ KUMAR RAO	ACHYUTANANDA PATTANAIAK	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0035265/2022	PRIYABRATA KAR	JAGRUTI BARIK	//
		VS	VS	0
		R.T.A. CUM TAXING AUTHORITY, ROURKELA		//
263	WP(C)/0035266/2022	B. MANOJ KUMAR RAO	ACHYUTANANDA PATTANAİK	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0035267/2022	OIL SEEN PROCUREMENT COOPERATIVE SOCIETY	PRASANTA KUMAR JENA	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0035268/2022	SUJAYA KUMAR PANI	JAGRUTI BARIK	//
		VS	VS	0
		R.T.A. CUM TAXING AUTHORITY, CHANDIKHOLE		//
266	WP(C)/0035269/2022	SUNIL KUMAR PANDA	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0035270/2022	DR. SIVANI SABAT	RAMDAS ACHARY	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0035271/2022	ARUN CHANDRA SARKAR	PRATIVA VARMA	//
		VS	VS	0
		THE SECY, MINISTRY OF HOME AFFAIRS, NEWDELHI		//
269	WP(C)/0035272/2022	ANJAN KUMAR PADHAN	DINESH KUMAR PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0035273/2022	SISHIR KUMAR SAHU	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0035274/2022	LAXMI NARAYAN PANIGRAHI	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0035275/2022	PRAKASH KUMAR MOHAPATRA	RAMDAS ACHARY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0035276/2022	STATE OF ODISHA GOPAL KRUSHNA BISWAL VS	JAJATI KESHARI KHUNTIA VS	// // 0
274	WP(C)/0035277/2022	STATE OF ODISHA BIRENDRA NAG VS	RANJIT SAMAL VS	// // 0
275	WP(C)/0035278/2022	STATE OF ODISHA SAMARA BALLAV MOHAPATRA VS	RANJIT SAMAL VS	// // 0
276	WP(C)/0035279/2022	STATE OF ODISHA DINGAR ROUT VS	RANJIT SAMAL VS	// // 0
277	WP(C)/0035280/2022	STATE OF ODISHA SHANTILATA PANIGRAHI VS	MANAS PATI VS	// // 0
278	WP(C)/0035281/2022	STATE OF ODISHA SURENDRA KUMAR MALLICK VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
279	WP(C)/0035282/2022	STATE OF ODISHA KABITA MOHANTY VS	SABYASACHI MISHRA VS	// // 0
280	WP(C)/0035283/2022	STATE OF ODISHA BIJAYA KUMAR RANA VS	RANJIT SAMAL VS	// // 0
281	WP(C)/0035284/2022	STATE OF ODISHA BANAMALI SASMAL VS	JASHOBANTA DASH VS	// // 0
282	WP(C)/0035285/2022	STATE OF ODISHA KIRTAN BAG VS	NIRANJAN MAHARANA VS	// // 0
283	WP(C)/0035286/2022	STATE OF ODISHA KASTURI RATH VS STATE OF ODISHA	RANJIT SAMAL VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0035287/2022	SANJAY KUMAR DASH VS AO AND CHIEF MANAGER, UCO BANK, DEOGAON BRANCH	CHITTARANJAN PATNAIK VS	// 0
285	WP(C)/0035288/2022	GITIKA RANI DAS VS STATE OF ODISHA	JASHOBANTA DASH VS	// 0
286	WP(C)/0035289/2022	HAREKRUSHNA GHATUARY VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0
287	WP(C)/0035290/2022	PRADIP KUMAR BAG VS STATE OF ODISHA	RANJIT SAMAL VS	// 0
288	WP(C)/0035291/2022	JAYADEV SENAPATI VS UNION OF INDIA	S.K.SAMAL VS	// 0
289	WP(C)/0035292/2022	MANGALA THAKURANI BIJE MATHASAH, BHADRABISWORANJAN SWAIN VS STATE OF ODISHA	BISWORANJAN SWAIN VS	// 0
290	WP(C)/0035293/2022	NIMAI MANAHIRA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0
291	WP(C)/0035294/2022	PRABHATI BEHERA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0
292	WP(C)/0035295/2022	PRABHATI CHHATRIA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0
293	WP(C)/0035296/2022	LOKANATH MEHER VS STATE OF ODISHA	RANJIT SAMAL VS	// 0
294	WP(C)/0035297/2022	RANJAN KUMAR MOHANTY VS STATE OF ODISHA	SIDDHARTH PRASAD MISHRA VS	// 0
295	WP(C)/0035298/2022	BARAPADA SCHOOL OF ENGINEERING AND TECHNOLOGY, BARAK	LOKANT, BARAK	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
296	WP(C)/0035299/2022	THE COMMNR. OF INCOME TAX, BBSR SANATAN SAHU	RANJIT SAMAL	//
		VS	VS	0
297	WP(C)/0035300/2022	STATE OF ODISHA KABIBAR SAMAL	SIDDHARTH PRASAD MISHRA	//
		VS	VS	0
298	WP(C)/0035301/2022	STATE OF ODISHA ANJANA RANA	ALOK KUMAR DAS	//
		VS	VS	0
299	WP(C)/0035302/2022	THE CHIEF MANAGER AND AO, SBI, CUTTACK RAGHUNATH ACHARYA	SUKANT KU. DALAI	//
		VS	VS	0
300	WP(C)/0035303/2022	STATE OF ODISHA ANITA SINGH	RANJIT SAMAL	//
		VS	VS	0
301	WP(C)/0035304/2022	STATE OF ODISHA PABITRA MOHAN BISWAL	SADASIVA PATRA 1	//
		VS	VS	0
302	WP(C)/0035305/2022	STATE OF ODISHA HARISH CHANDRA ROUT	RAMAKANTA PANDA	//
		VS	VS	0
303	WP(C)/0035306/2022	STATE OF ODISHA DAYANIDHI SATAPATHY	SADASIVA PATRA 1	//
		VS	VS	0
304	WP(C)/0035307/2022	STATE OF ODISHA HRUSHIKESH MAHANTA	PULAKESH MOHANTY	//
		VS	VS	0
305	WP(C)/0035308/2022	REGIONAL MANAGER, RBI, BBSR DAMODAR DAS	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
306	WP(C)/0035309/2022	STATE OF ODISHA SAMIR KUMAR BISWAS	SADASIVA PATRA 1	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0035310/2022	STATE OF ODISHA REKHA AGRAWAL VS	PRAVASH PUJAREE PARIDA VS	// // ()
308	WP(C)/0035311/2022	STATE OF ODISHA DINABANDHU SOREN VS	LAXMIKANTA MOHANTY VS	// // ()
309	WP(C)/0035312/2022	STATE OF ODISHA MADHUSUDAN SAHU VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
310	WP(C)/0035313/2022	STATE OF ODISHA ABHIMANYU MALLIK VS	BIBHUDANANDA MOHAPATRA VS	// // ()
311	WP(C)/0035314/2022	COLLECTOR, GANJAM JYOTI PRAKASH RANA VS	SAILABALA JENA VS	// // ()
312	WP(C)/0035315/2022	STATE OF ODISHA RAJANI KANTA PRADHAN VS	ANJAN KUMAR BISWAL VS	// // ()
313	WP(C)/0035316/2022	SAHID LAXMAN NAYAK MEDICAL COLLEGE AND HOSPITAL, KORAPUT GIRIDHARI MOHANTY VS	PRABHAT KUMAR DASH VS	// // ()
314	WP(C)/0035317/2022	STATE OF ODISHA HI TECH SCHOOL OF NURSING, BBSR VS	AMITAV BAGCHI VS	// // ()
315	WP(C)/0035318/2022	THE SECY. HEALTH DEPT. BBSR SADHU CHARAN SA VS	RANJIT SAMAL VS	// // ()
316	WP(C)/0035319/2022	STATE OF ODISHA BINOD CHHOTARAY VS	SITANSU MOHAN SINGH VS	// // ()
317	WP(C)/0035320/2022	STATE OF ODISHA ASISH SAGAR PADHIARY VS	AUROVINDA MOHANTY VS	// // ()
		THE REGISTRAR, ODISHA INFORMATION COMMISSION, BBSR		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0035321/2022	SADASIV BEHERDALAI VS STATE OF ODISHA	BHOJARAJ SETH VS	// 0 //
319	WP(C)/0035322/2022	ACHYUTA PATEL VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
320	WP(C)/0035323/2022	BISWANATH PRATAP JENA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
321	WP(C)/0035324/2022	PARBATI DAS VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
322	WP(C)/0035325/2022	HARIHAR GAUDA VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
323	WP(C)/0035326/2022	MIHIR KUMAR PARIJA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
324	WP(C)/0035327/2022	BULU HARIJON VS STATE OF ORISSA	NILAMADHAB SARKAR VS	// 0 //
325	WP(C)/0035328/2022	SANATAN PRUSTY VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
326	WP(C)/0035329/2022	SRIDHAR SAHOO VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
327	WP(C)/0035330/2022	RENUBALA BEHERA VS STATE OF ODISHA	S.LOKESH KUMAR VS	// 0 //
328	WP(C)/0035331/2022	ARTATRANA PRADHAN VS STATE OF ODISHA	SIDDHARTH PRASAD MISHRA VS	// 0 //
329	WP(C)/0035332/2022	NILADRI SECURITY SERVICE, SAMBALPUR	JAYDEEP PAL	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
330	WP(C)/0035333/2022	LIC OF INDIA, SAMBALPUR DR.BIJAY KUMAR PATNAIK	BISWAJIT MOHANTY	//
		VS	VS	0
331	WP(C)/0035334/2022	STATE OF ODISHA MANJULATA NAYAK	CHITTARANJAN PATNAIK	//
		VS	VS	0
332	WP(C)/0035335/2022	PRINCIPAL SECY. TO GOVT. OF ODISHA, SPORTS AND YOUTH SERVICE DEPT. RAKESH PATTANAIK @ RAKESH MAUSUM PATTANAIK	SUBHENDU KUMAR NAYAK	//
		VS	VS	0
333	WP(C)/0035336/2022	STATE OF ODISHA CHANDAN KUMAR MOHANTA	SUSHANTA KUMAR MISHRA	//
		VS	VS	0
334	WP(C)/0035337/2022	STATE OF ODISHA NILAMADHAB DAS	RAMA CHANDRA JENA	//
		VS	VS	0
335	WP(C)/0035338/2022	STATE OF ORISSA AJAY NAYAK	PRASANTA KUMAR SATAPATHY	//
		VS	VS	0
336	WP(C)/0035339/2022	STATE OF ODISHA PRASANA KUMAR MISHRA	BISWAJIT MOHANTY	//
		VS	VS	0
337	WP(C)/0035340/2022	THE STATE OF ODISHA SUDAM DAKUA	PRASANTA KUMAR SATAPATHY	//
		VS	VS	0
338	WP(C)/0035341/2022	STATE OF ODISHA DIPTI PRAVA DAS	SABYASACHI MISHRA	//
		VS	VS	0
339	WP(C)/0035342/2022	STATE OF ODISHA KRUSHNA CHANDRA NAYAK	SANAT KUMAR DAS	//
		VS	VS	0
340	WP(C)/0035343/2022	STATE OF ODISHA MANASHA RANJAN NAYAK	SABYASACHI MISHRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0035344/2022	STATE OF ODISHA KAUSALYA KUMARI SWAIN VS	SABYASACHI MISHRA VS	// // ()
342	WP(C)/0035345/2022	STATE OF ODISHA PRASANT KUMAR SAHOO VS	AMLANJYOTI ROUT VS	// // ()
343	WP(C)/0035346/2022	STATE OF ODISHA BIBHU PRASAD NAYAK VS	SABYASACHI MISHRA VS	// // ()
344	WP(C)/0035347/2022	STATE OF ODISHA PARAMANI DASH VS	AMLANJYOTI ROUT VS	// // ()
345	WP(C)/0035348/2022	STATE OF ODISHA RAJENDRA PRASAD NANDA VS	RABI NARAYAN BEHERA VS	// // ()
346	WP(C)/0035349/2022	STATE OF ODISHA JAHANARA BEGUM VS	SABYASACHI MISHRA VS	// // ()
347	WP(C)/0035350/2022	STATE OF ODISHA SRIKANTA PRASAD BARIK VS	SABYASACHI MISHRA VS	// // ()
348	WP(C)/0035351/2022	STATE OF ODISHA NAGESWAR BEHERA VS	AMLANJYOTI ROUT VS	// // ()
349	WP(C)/0035352/2022	STATE OF ODISHA SARAT MOHANTY VS	SUKANTA KUMAR NAYAK VS	// // ()
350	WP(C)/0035353/2022	STATE OF ODISHA NIHAR RANJAN BHOI VS	RABI NARAYAN BEHERA VS	// // ()
351	WP(C)/0035354/2022	STATE OF ODISHA RAMAKANTA BEHERA VS STATE OF ODISHA	SABYASACHI MISHRA VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)/0035355/2022	MADHUSMITA BARAD VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //
353	WP(C)/0035356/2022	BINOD NAYAK VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
354	WP(C)/0035357/2022	JASODA ROUT VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
355	WP(C)/0035358/2022	GOURANGA CHARAN BARIK VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //
356	WP(C)/0035359/2022	SUSAMA DAS VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
357	WP(C)/0035360/2022	SHYAM SUNDAR DASH VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //
358	WP(C)/0035361/2022	SARAT KUMAR BHAL VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
359	WP(C)/0035362/2022	JUGAL KISHORE SAHOO VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //
360	WP(C)/0035363/2022	APARNA DUTTA VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
361	WP(C)/0035364/2022	RUDRA PRASAD DHAL VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
362	WP(C)/0035365/2022	BHAJARAM SETHI VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
363	WP(C)/0035366/2022	ARCHANA PANDA	SUSAMA PRADHAN	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0035367/2022	RABINDRA KUMAR MISHRA	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0035368/2022	LABANYA BHANUREKHA	SUSAMA PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0035369/2022	PRASADINI MOHANTY	RABI NARAYAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA.		//
367	WP(C)/0035370/2022	S.BHAGABAN	SHASHI BHUSAN JENA	//
		VS	VS	0
		UNION OF INDIA		//
368	WP(C)/0035371/2022	SNEHASIS SAHOO	AVIJIT MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0035372/2022	KAMAPAL SAMANTA	SUSAMA PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0035373/2022	BUDHADEV KALET	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0035374/2022	SMITA JENA	SUSAMA PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0035375/2022	LAXMAN KUMAR SINGH	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0035376/2022	B. MANOJ KUMAR RAO	NILAKANTHA JUJHARSINGH	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0035377/2022	JIBAN KRUSHNA KHATAI	SHASHI BHUSAN JENA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	WP(C)/0035378/2022	STATE OF ODISHA DEBI PRASAD PATNAIK VS	SHASHI BHUSAN JENA VS	// // ()
376	WP(C)/0035379/2022	STATE OF ODISHA NAKULA CHANDRA BEHERA VS	ABHISHEK MOHANTY VS	// // ()
377	WP(C)/0035380/2022	THE CHIEF ENGINEER, NATIONAL HIGHWAYS WING, ODISHA NARAYAN CHANDRA SAHU VS	TATHAGATA SAHOO VS	// // ()
378	WP(C)/0035381/2022	STATE OF ODISHA B.MANOJ KUMAR RAO VS	NILAKANTHA JUHARSINGH VS	// // ()
379	WP(C)/0035382/2022	STATE OF ODISHA NICHOLAS TIRKEY VS	DHIRENDRA KUMAR MOHAPATRA VS	// // ()
380	WP(C)/0035383/2022	STATE OF ODISHA AJAYA KUMAR NAYAK VS	PARSURAM DAS VS	// // ()
381	WP(C)/0035384/2022	STATE OF ODISHA KANAK NAG VS	LALIT SAHU VS	// // ()
382	WP(C)/0035385/2022	STATE OF ODISHA KARNA NAG VS	LALIT SAHU VS	// // ()
383	WP(C)/0035386/2022	STATE OF ODISHA MITALI MADHUMITA VS	SUDEEP KUMAR SARANGI VS	// // ()
384	WP(C)/0035387/2022	STATE BANK OF INDIA, BBSR BIPLABA KESHARI PATRA VS	PARSURAM DAS VS	// // ()
385	WP(C)/0035388/2022	STATE OF ODISHA B. MANOJ KUMAR RAO VS STATE OF ODISHA	NILAKANTHA JUHARSINGH VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	WP(C)/0035389/2022	BIPRA CHARAN DAKUA VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
387	WP(C)/0035390/2022	PUTI PRADHAN VS STATE OF ODISHA	JATINDRA KUMAR MOHAPATRA VS	// 0 //
388	WP(C)/0035391/2022	B.MANOJ KUMAR RAO VS STATE OF ODISHA	NILAKANTHA JUJHARSINGH VS	// 0 //
389	WP(C)/0035392/2022	JOGENDRANATHA SWAIN VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
390	WP(C)/0035393/2022	MD. NOOR ELLAHI VS STATE OF ODISHA	GYANARANJAN SETHI VS	// 0 //
391	WP(C)/0035394/2022	DURGA MOHAN DAS VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
392	WP(C)/0035395/2022	BALABHADRA TRIPATHY VS STATE OF ODISHA	TRILOCHAN PANIGRAHI VS	// 0 //
393	WP(C)/0035396/2022	BHAIGA PARIDA VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
394	WP(C)/0035397/2022	DEBABRATA RATH VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
395	WP(C)/0035398/2022	PRAFULLA KUMAR POLAI VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
396	WP(C)/0035399/2022	MOCHIRAM NAYAK VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
397	WP(C)/0035400/2022	RAKESH KUMAR PRADHAN	GYANA RANJAN SETHI	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
398	WP(C)/0035401/2022	MANIBALA NATH	SASHIBHUSAN DAS	//
		VS	VS	0
		STATE OF ODISHA		//
399	WP(C)/0035402/2022	NARAYAN SAHOO	SATYABRATA MOHANTY	//
		VS	VS	0
		COLLECTOR CUM DIST.MAGISTRATE, CUTTACK		//
400	WP(C)/0035403/2022	BIPIN BIHARI SWAIN	AMIYA KUMAR CHHATOI	//
		VS	VS	0
		STATE OF ODISHA		//
401	WP(C)/0035404/2022	MURALIDHAR PARIDA	AMIYA KUMAR CHHATOI	//
		VS	VS	0
		STATE OF ODISHA		//
402	WP(C)/0035405/2022	PURNA CHANDRA SAHOO	BHABANI SHANKAR MISHRA 3	//
		VS	VS	0
		STATE OF ODISHA		//
403	WP(C)/0035406/2022	RAGHUNATH PRATIHARI	BHABANI SHANKAR MISHRA 3	//
		VS	VS	0
		STATE OF ODISHA		//
404	WP(C)/0035407/2022	PURNA CHANDRA DAS	BHABANI SHANKAR MISHRA 3	//
		VS	VS	0
		STATE OF ODISHA		//
405	WP(C)/0035408/2022	HARIHAR CHAND	BHABANI SHANKAR MISHRA 3	//
		VS	VS	0
		STATE OF ODISHA		//
406	WP(C)/0035409/2022	HATAN KUMAR KHATUA	GYANARANJAN SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
407	WP(C)/0035410/2022	RANJAN BEHERA	TRILOCHAN DASH	//
		VS	VS	0
		BRANCH MANAGER, INDUSIND BANK, KENOJHAR		//
408	WP(C)/0035411/2022	BALARAM SAHOO	BHABANI SHANKAR MISHRA 3	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	WP(C)/0035412/2022	STATE OF ODISHA BISHNUPRIYA DALAI VS	TRILOCHAN PANIGRAHI VS	// // ()
410	WP(C)/0035413/2022	LORD JAGANNATH MAHAPRABHU BIJE, SRIKHETRA, PURI JITENDRA KUMAR SINGH VS	GYANARANJAN SETHI VS	// // ()
411	WP(C)/0035414/2022	STATE OF ODISHA SUBASH CHANDRA TRIPATHY VS	TRILOCHAN DASH VS	// // ()
412	WP(C)/0035415/2022	RTO, KENDRAPARA PRASANT KUMAR SAHOO VS	SWAPNIL ROY VS	// // ()
413	WP(C)/0035416/2022	STATE OF ODISHA SUBASH CHANDRA TRIPATHY VS	TRILOCHAN DASH VS	// // ()
414	WP(C)/0035417/2022	R.T.O.KENDRAPARA DAMODAR DAS VS	LAXMI PRASAD DWIVEDY VS	// // ()
415	WP(C)/0035418/2022	UNION OF INDIA SUBASH CHANDRA TRIPATHY VS	TRILOCHAN DASH VS	// // ()
416	WP(C)/0035419/2022	R.T.O KENDRAPARA BANAMALI SAHOO VS	ASHOK KUMAR ROUT VS	// // ()
417	WP(C)/0035420/2022	R.T.O., CUTTACK SUBASH CHANDRA TRIPATHY VS	TRILOCHAN DASH VS	// // ()
418	WP(C)/0035421/2022	R.T.O, KENDRAPARA GOPAL KRUSHNA JENA VS	PRASANTA KUMAR NANDA VS	// // ()
419	WP(C)/0035422/2022	STATE OF ODISHA PANCHANANA DEHURY VS	PRADIPTA KUMAR PATTANAYAK VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	WP(C)/0035423/2022	SANGEETA SUGYANI TRIPATHY VS R.T.O.KENDRAPARA	TRILOCHAN DASH VS	// 0 //
421	WP(C)/0035424/2022	RANGADHAR SAHOO VS R.T.O., CUTTACK	ASHOK KUMAR ROUT VS	// 0 //
422	WP(C)/0035425/2022	RAGHUNATH CHHATRIA VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	// 0 //
423	WP(C)/0035426/2022	SUBASH CHANDRA TRIPATHY VS R.T.O.KENDRAPARA	TRILOCHAN DASH VS	// 0 //
424	WP(C)/0035427/2022	BIPIN BIHARI NAYAK VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// 0 //
425	WP(C)/0035428/2022	NARAHARI DAS VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
426	WP(C)/0035429/2022	M.C. OF ANCHALIKA KASHINATH HIGH SCHOOL, BARPORE VS STATE OF ORISSA	ANURAG K NARAYAN RATH VS	// 0 //
427	WP(C)/0035430/2022	ABDUL GOLAM HUSEN KHAN VS R.T.O., CUTTACK	ASHOK KUMAR ROUT VS	// 0 //
428	WP(C)/0035431/2022	SADANANDA SETH VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
429	WP(C)/0035432/2022	ANITA SAHOO VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
430	WP(C)/0035433/2022	PABITRA MOHAN BARIK VS STATE OF ODISHA	TRILOCHAN DASH VS	// 0 //
431	WP(C)/0035434/2022	SAUBHAGYA RANJAN MOHAPATRA	SITANSU MOHAN SINGH	//

ORISSA HIGH COURT

FILING REPORT AS ON :20/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
432	WP(C)/0035435/2022	DAMODAR MOHAPATRA	SUBASH CH PANI	//
		VS	VS	0
		STATE OF ODISHA		//
433	WP(C)/0035436/2022	SUBASH CHANDRA TRIPATHY	TRILOCHAN DASH	//
		VS	VS	0
		R.T.O.KENDRAPARA		//
434	WP(C)/0035437/2022	SIBA PRASAD DAS	SITANSU MOHAN SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
435	WP(C)/0035438/2022	GULFAN SHEIKH	SUBASH CH PANI	//
		VS	VS	0
		STATE OF ODISHA		//
436	WP(C)/0035439/2022	KARAM CHAND RANA	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
437	WP(C)/0035440/2022	BABITA PADHY	RABI NARAYAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
438	WP(C)/0035441/2022	RAMAKANTA RAY	SUBASH CH PANI	//
		VS	VS	0
		STATE OF ODISHA		//
439	WP(C)/0035442/2022	PRAMOD KUMAR SAHU	RABI NARAYAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
440	WP(C)/0035443/2022	ASIT KUMAR SINGH	SUBASH CH PANI	//
		VS	VS	0
		STATE OF ODISHA		//
441	WP(C)/0035444/2022	MAHESH KUMAR NAYAK	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
442	WP(C)/0035445/2022	NALINIPRAVA PRAHARAJ	RABI NARAYAN BEHERA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :20/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	WP(C)/0035446/2022	STATE OF ODISHA M/S.VIJAYA KRISHNA POULTRY PVT. LTD, BBSR VS	RABI NARAYAN BEHERA VS	// // ()
444	WP(C)/0035447/2022	STATE OF ODISHA MAMATA DEY VS	RABI NARAYAN BEHERA VS	// // ()
445	WP(C)/0035448/2022	STATE OF ODISHA PARESH KUMAR PANDA VS	SUKANTA KUMAR DALAI VS	// // ()
446	WP(C)/0035449/2022	UNION OF INDIA NABIN MAHALIK VS	VIVEKANANDA JENA VS	// // ()
447	WP(C)/0035450/2022	STATE OF ODISHA KEDARNATH SAHOO VS	PRASANTA KUMAR SATAPATHY VS	// // ()
448	WP(C)/0035451/2022	STATE OF ODISHA SAUDAMINI MOHANTY VS	PRATYUSHA NAIDU VS	// // ()
449	WP(C)/0035452/2022	STATE OF ODISHA PRASANTA KUMAR DAS VS	SUKANTA KUMAR DALAI VS	// // ()
450	WP(C)/0035453/2022	STATE OF ODISHA PRAMILA DAKUA VS	PRASANTA KUMAR SATAPATHY VS	// // ()
451	WP(C)/0035454/2022	STATE OF ODISHA RADHA MOHAN ROUT VS	PRASANTA KUMAR SATAPATHY VS	// // ()
452	WP(C)/0035455/2022	STATE OF ODISHA LOKANATH SAHOO VS	PRASANTA KUMAR SATAPATHY VS	// // ()
453	WP(C)/0035456/2022	STATE OF ODISHA SK.MAKBUL VS STATE OF ODISHA	BHAWANI SANKAR PANIGRAHI VS	// // () //

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FILING REPORT AS ON :20/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	WP(C)/0035457/2022	CHITTA RANJAN DAS VS STATE	VS	// 0 //
455	WP(C)/0035458/2022	SRIKANT @ SHREEKANT JAISWAL VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
456	WP(C)/0035459/2022	SAGAR PALAI VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
457	WP(C)/0035460/2022	ROMA PATNAIK VS STATE OF ODISHA	BAIJAYANTI MOHANTY VS	// 0 //
458	WP(C)/0035461/2022	PRADIPTA RANJAN DAS VS R.T.O.KENDRAPARA	CHANDAN MISHRA VS	// 0 //
459	WP(C)/0035462/2022	SATYA PRIYA PALAI VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
460	WP(C)/0035463/2022	KANHU CHARAN SAMAL VS R.T.O, CUTTACK	CHANDAN MISHRA VS	// 0 //
461	WP(C)/0035464/2022	SUSHIL ORAM VS RM, INDIAN OIL BHAWAN, BBSR	GYANENDRA CHANDRA SWAIN VS	// 0 //
462	WP(C)/0035465/2022	PARTHA SARATHI THATOI VS STATE OF ODISHA	RAGHUNATH DASMOHAPATRA VS	// 0 //
463	WP(C)/0035466/2022	PINKY BEHERA VS STATE OF ODISHA	ADYABIDHI MISHRA VS	// 0 //
464	WP(C)/0035467/2022	PRABHANJAN PATRA VS PRINCIPAL SECY. R AND D MANAGEMENT DEPT. BBSR	M/S.BIRAJA PR. DAS,J.S.MAHARANA,D.K.PANDA,S.DAS LALATENDU SAMAL VS	// 0 //
465	WP(C)/0035468/2022	ALEKHA NAYAK	PRASANTA KUMAR SATAPATHY	//

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FILING REPORT AS ON :20/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
466	WP(C)/0035469/2022	BIJAY KUMAR DAS	K.C.MAJHI	//
		VS	VS	0
		R.T.O JAGATSINGHPUR		//
467	WP(C)/0035470/2022	DHARMANANDA DAS	BINI MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
468	WP(C)/0035471/2022	BIBHUTI BHUSAN SAHOO	PRASANTA KUMAR SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
469	WP(C)/0035472/2022	RANGALATA ROUT	SIDDHARTHA PRASAD MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
470	WP(C)/0035473/2022	SARAT KUMAR BEHERA	SESHADEV DASH	//
		VS	VS	0
		STATE OF ODISHA		//
471	WP(C)/0035474/2022	SURASENA BEHERA	PRASANTA KUMAR SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
472	WP(C)/0035475/2022	NIMAIN CHARAN SAHOO	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
473	WP(C)/0035476/2022	BHRAMARBAR KAR	AMIT PRASAD BOSE	//
		VS	VS	0
		STATE OF ORISSA		//
474	WP(C)/0035477/2022	SHANTI PATRA	PRASANTA KUMAR SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
475	WP(C)/0035478/2022	MATIPAKA SERVICE COOPERATIVE SOCIETIES LTD	SHANTANU PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
476	WP(C)/0035479/2022	ANIL KUMAR SAHOO	KRISHNA CHANDRA SAHU	//
		VS	VS	0

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FILING REPORT AS ON :20/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
477	WP(C)/0035480/2022	STATE OF ODISHA ASHOK KUMAR NANDI VS	SOMANATH MISHRA VS	// // ()
478	WP(C)/0035481/2022	STATE OF ODISHA SANJIB KUMAR BHOI VS	KRISHNA CHANDRA SAHU VS	// // ()
479	WP(C)/0035482/2022	STATE OF ODISHA ANUP KUMAR BISWAL VS	SWAPNA KUMAR OJHA VS	// // ()
480	WP(C)/0035483/2022	STATE OF ODISHA JAGAN SENAPATI VS	SANTOSH KUMAR SAMANTARAYA VS	// // ()
481	WP(C)/0035484/2022	STATE OF ODISHA M/S. SHANKHOLIA AGRO INDUSTRIES, JHARSUGUDA VS	AMITABH NAIK VS	// // ()
482	WP(C)/0035485/2022	UNION OF INDIA S.RAGHUNATH PATRA VS	GOPAL KRISHNA NAYAK VS	// // ()
483	WP(C)/0035486/2022	STATE OF ODISHA BALAKRUSHNA SARANGI VS	KIRTAN DANG VS	// // ()
484	WP(C)/0035487/2022	STATE OF ODISHA JAYASHREE CHEMICALS EMPLOYEE UNION, GANJAM VS	AMITAV TRIPATHY VS	// // ()
485	WP(C)/0035488/2022	STATE OF ODISHA DHARMENDRA SAHU VS	SOUMYA KANTA TRPATHY VS	// // ()
486	WP(C)/0035489/2022	STATE OF ODISHA PRAHALLAD SUNA VS	SWAPNA KUMAR OJHA VS	// // ()
487	WP(C)/0035490/2022	STATE OF ODISHA SUSHIL KUMAR MEHER VS	VS	// // ()
		ADDL. CHIEF SECY., FOREST, ENVIR. AND CLIMATE CHANGE DEPT.		//

ORISSA HIGH COURT

FILING REPORT AS ON :20/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
488	WP(C)/0035491/2022	RISANT SAHU VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //
489	WP(C)/0035492/2022	M/S.AYUSHREE BEVERAGES PVT LTD. NAYAPALLI ADHIRAJ MOHANTY VS THE CHIEF MANAGER CUM AO, UCO BANK, BBSR		// 0 //
490	WP(C)/0035493/2022	BUDHHA @ B. CHAITANYA ADINARAYANA NAIDU N.AFREEN VS SAMBALPUR UNIVERSITY		// 0 //
491	WP(C)/0035494/2022	SANGANNA NAG VS STATE OF ODISHA	J.K.MISHRA 2 VS	// 0 //
492	WP(C)/0035495/2022	SANGANNA NAG VS STATE OF ODISHA	J.K.MISHRA 2 VS	// 0 //
493	WP(C)/0035496/2022	MOHAMMED AFZAL PARWAIZ VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
494	WP(C)/0035497/2022	LOKANATH MISHRA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
495	WP(C)/0035498/2022	JHARANA SAMANTA VS ACCOUNTANT GENERAL, A AND E, ODISHA, BBSR	J.K.MISHRA 2 VS	// 0 //
496	WP(C)/0035499/2022	SANYASI SAHU VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
497	WP(C)/0035500/2022	BRUNDABAN THATAI VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	// 0 //
498	WP(C)/0035501/2022	NARENDRA KUMAR BEHERA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
499	WP(C)/0035502/2022	RAMA SABATA	SHARMISTHA SAMAL	//

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FILING REPORT AS ON :20/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
500	WP(C)/0035503/2022	DAMBARUDHARA NAYAK	S.P.NATH	//
		VS	VS	0
		STATE OF ODISHA		//
501	WP(C)/0035504/2022	SARAT CHANDRA MALLICK	SUKAMAL DEY	//
		VS	VS	0
		THE UNION OF INDIA		//
502	WP(C)/0035505/2022	AKSHAYA KUMAR MOHANTY	SMRUTI RANJAN PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
503	WP(C)/0035506/2022	S.LAXMI NARAYAN	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
504	WP(C)/0035507/2022	PADMANABHA BEHERA	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
505	WP(C)/0035508/2022	USHA MISHRA	MANOJ OJHA	//
		VS	VS	0
		STATE OF ODISHA		//
506	WP(C)/0035509/2022	RAJESH AGARWAL @ RAJESH KUMAR AGARWAL	SIDHARTHA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
507	WP(C)/0035510/2022	SARADA PRASANNA MISHRA	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
508	WP(C)/0035511/2022	BHAGABAN SAHOO	RABINARAYAN NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
509	WP(C)/0035512/2022	SURABALA MISRA	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
510	WP(C)/0035513/2022	ISWARI PRASAD MISHRA	SHARMISTHA SAMAL	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
511	WP(C)/0035514/2022	STATE OF ODISHA HARSHA BABU KHADANGA VS	SHARMISTHA SAMAL VS	// // 0
512	WP(C)/0035515/2022	STATE OF ODISHA NABAGHAN MISRA VS	SHARMISTHA SAMAL VS	// // 0
513	WP(C)/0035516/2022	STATE OF ODISHA SATYANARAYAN BEHERA VS	NIRANJAN NAYAK VS	// // 0
514	WP(C)/0035517/2022	STATE OF ODISHA GUNANIDHI BEHERA VS	SANJAY KUMAR SAMANTARAY VS	// // 0
515	WP(C)/0035518/2022	STATE OF ODISHA GANGADHAR PARIDA VS	MANOJ OJHA VS	// // 0
516	WP(C)/0035519/2022	STATE OF ODISHA RAJENDRA KUMAR PRADHAN VS	SHARMISTHA SAMAL VS	// // 0
517	WP(C)/0035520/2022	STATE OF ODISHA PURUSOTTAM BASANTARA VS	NIRANJAN NAYAK VS	// // 0
518	WP(C)/0035521/2022	STATE OF ODISHA UMA CHARAN PANIGRAHY VS	SHARMISTHA SAMAL VS	// // 0
519	WP(C)/0035522/2022	STATE OF ODISHA KAIBALYA SWAIN VS	SHARMISTHA SAMAL VS	// // 0
520	WP(C)/0035523/2022	STATE OF ODISHA RABINDRA KUMAR SAHOO VS	NIRANJAN NAYAK VS	// // 0
521	WP(C)/0035524/2022	STATE OF ODISHA NARAHARI NAYAK VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// // 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :20/12/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
522	WP(C)/0035525/2022	JANAKI MANI PANJHA VS STATE OF ODISHA	MANOJ OJHA VS	// 0 //
523	WP(C)/0035526/2022	SHANTILATA MISHRA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
524	WP(C)/0035527/2022	LOPAMUDRA MISHRA VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
525	WP(C)/0035528/2022	KANHU CHARAN SAHU VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
526	WP(C)/0035529/2022	KUMUDA TRIPATHY VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
527	WP(C)/0035530/2022	ASHOK KUMAR PATRO VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
528	WP(C)/0035531/2022	JHARANA NAYAK VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
529	WP(C)/0035532/2022	JALADHAR SHARMA VS THE COMMISSIONER,COMMERCIAL TAX AND GST,ODISHA	ANUP NARAYAN MOHANTY VS	// 0 //
530	WP(C)/0035533/2022	RAGHUNATH GHADAI VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
531	WP(C)/0035534/2022	MANA MOHAN PANI VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
532	WP(C)/0035535/2022	SIMACHALA SATAPATHY VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
533	WP(C)/0035536/2022	SEEMA MOHANTY	SHARMISTHA SAMAL	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
534	WP(C)/0035537/2022	SISIRA KANTA PANI	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
535	WP(C)/0035538/2022	BRUNTIKANTA PRADHAN	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
536	WP(C)/0035539/2022	RAJALAXMI NAYAK	SANJIB KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
537	WP(C)/0035540/2022	RATI RANJAN DASH	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
538	WP(C)/0035541/2022	PRAFULLA KUMAR SETHI	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
539	WP(C)/0035542/2022	SUPRAVA MANJARI TRIPATHY	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
540	WP(C)/0035543/2022	BANITA JENA	JATINDRA KUMAR MOHAPATRA	//
		VS	VS	0
		UNION OF INDIA		//
541	WP(C)/0035544/2022	K.DAMAYANTI	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
542	WP(C)/0035545/2022	NABA KUMAR META	PRATIVA VARMA	//
		VS	VS	0
		THE SECY. MINISTRY OF HOME AFFAIRS, NEW DELHI		//
543	WP(C)/0035546/2022	BIBHURANJAN MOHANTY	PRAFULLA KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
544	WP(C)/0035547/2022	PRAVASH CHANDRA MISHRA	SHARMISTHA SAMAL	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
545	WP(C)/0035548/2022	STATE OF ODISHA LADU KISHOR MAJHI VS	SHARMISTHA SAMAL VS	// // ()
546	WP(C)/0035549/2022	STATE OF ODISHA M/S. JAYAGURU SAW MILL, JAGATSINGHPUR VS	SUBAS CHANDRA DAS VS	// // ()
547	WP(C)/0035550/2022	STATE OF ODISHA ARUNA CHANDRA MOHAPATRA VS	SHARMISTHA SAMAL VS	// // ()
548	WP(C)/0035551/2022	STATE OF ODISHA M/S.RANA SAW MILLS, KEONJHAR VS	SUBAS CHANDRA DAS VS	// // ()
549	WP(C)/0035552/2022	STATE OF ODISHA PUSPALATA SWAIN VS	SHARMISTHA SAMAL VS	// // ()
550	WP(C)/0035553/2022	STATE OF ODISHA ANADI PANJHA VS	MANOJ OJHA VS	// // ()
551	WP(C)/0035554/2022	STATE OF ORISSA RAMESH CHANDRA BEHERA VS	SHARMISTHA SAMAL VS	// // ()
552	WP(C)/0035555/2022	STATE OF ODISHA M/S.LAXMI SAW MILL, KEONJHAR VS	SUBAS CHANDRA DAS VS	// // ()
553	WP(C)/0035556/2022	STATE OF ODISHA AKSHAY KUMAR DAS VS	SHARMISTHA SAMAL VS	// // ()
554	WP(C)/0035557/2022	STATE OF ODISHA SAKUNTALA BEHERA VS	SHARMISTHA SAMAL VS	// // ()
555	WP(C)/0035558/2022	STATE OF ODISHA DEBENDRA KUMAR GIRI VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
556	WP(C)/0035559/2022	BALDEO KUMAR VS THE SECY. MINISTRY OF HOME AFFAIRS, NEW DELHI	PRATIVA VARMA VS	// 0 //
557	WP(C)/0035560/2022	HARISH CHANDRA PANJHA VS STATE OF ORISSA	MANOJ OJHA VS	// 0 //
558	WP(C)/0035561/2022	GOPA BANDHU BINDHANI RATNA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
559	WP(C)/0035562/2022	BHARAT CHANDRA SHYANTI VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
560	WP(C)/0035563/2022	JOGENDRA BEHERA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
561	WP(C)/0035564/2022	SHANTIRAM PRAMANIK VS THE SECY. MINISTRY OF HOME AFFAIRS, NEW DELHI	PRATIVA VARMA VS	// 0 //
562	WP(C)/0035565/2022	SURESH CHANDRA PUJHARI VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
563	WP(C)/0035566/2022	BIJAY KUMAR MAHANTA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
564	WP(C)/0035567/2022	DIBYALOCHAN PANJHA VS STATE OF ORISSA	MANOJ OJHA VS	// 0 //
565	WP(C)/0035568/2022	TAPASH CHANDRA DHAL VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
566	WP(C)/0035569/2022	SANJAY KUMAR PANDEY VS THE SECY. MINISTRY OF HOME AFFAIRS, NEW DELHI	PRATIVA VARMA VS	// 0 //
567	WP(C)/0035570/2022	ODISHA STATE BEVERAGES CORP., KHURDA DEPOSIT	SHANTIRAM PRAMANIK, BBSR	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
568	WP(C)/0035571/2022	ODISHA STATE BEVERAGES CORP. LTD., BBSR SUBRAT KUMAR BEHERA	SHARMISTHA SAMAL	//
		VS	VS	0
569	WP(C)/0035572/2022	STATE OF ODISHA BHAGABAN PRADHAN	SHARMISTHA SAMAL	//
		VS	VS	0
570	WP(C)/0035573/2022	STATE OF ODISHA SRUSTIDHAR BEHERA	DEEPAK KUMAR MOHAPATRA	//
		VS	VS	0
571	WP(C)/0035574/2022	STATE OF ODISHA PRATAP CHANDRA PANJHA	MANOJ OJHA	//
		VS	VS	0
572	WP(C)/0035575/2022	STATE OF ORISSA RUDRAMADHAB ROUT	SANJIB KUMAR RATH	//
		VS	VS	0
573	WP(C)/0035576/2022	STATE OF ODISHA RAJENDRA TRIPATHY	SHARMISTHA SAMAL	//
		VS	VS	0
574	WP(C)/0035577/2022	STATE OF ODISHA SIBARAM PANDA	SHARMISTHA SAMAL	//
		VS	VS	0
575	WP(C)/0035578/2022	STATE OF ODISHA DAYANIDHI MAHARANA	MANOJ OJHA	//
		VS	VS	0
576	WP(C)/0035579/2022	STATE OF ODISHA SURJYA KANTA GOUDA	SHARMISTHA SAMAL	//
		VS	VS	0
577	WP(C)/0035580/2022	STATE OF ODISHA M/S.MAA TARINI ENGINEERING, TALCHER	KAJAL SAHOO	//
		VS	VS	0
578	WP(C)/0035581/2022	ADDL. CT AND GST OFFICER, ANGUL BIPRA CHARAN JENA	SHARMISTHA SAMAL	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :20/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
579	WP(C)/0035582/2022	STATE OF ODISHA BICHITRA NARAYAN SAHOO VS	SANJIB KUMAR RATH VS	// // ()
580	WP(C)/0035583/2022	STATE OF ODISHA BANSIDHAR SETHY VS	SHARMISTHA SAMAL VS	// // ()
581	WP(C)/0035584/2022	STATE OF ODISHA BANAMALI JENA VS	SHARMISTHA SAMAL VS	// // ()
582	WP(C)/0035585/2022	STATE OF ODISHA JYOSTNA MOHAPATRA VS	MANOJ OJHA VS	// // ()
583	WP(C)/0035586/2022	STATE OF ODISHA JAWAHARLAL CHAUDHURI VS	SANJIB KUMAR RATH VS	// // ()
584	WP(C)/0035587/2022	STATE OF ODISHA MAHADEBA ROUL VS	SHARMISTHA SAMAL VS	// // ()
585	WP(C)/0035588/2022	STATE OF ODISHA BISWANATH DASH VS	SHARMISTHA SAMAL VS	// // ()
586	WP(C)/0035589/2022	STATE OF ODISHA FAKIR CHARAN SAHU VS	SHARMISTHA SAMAL VS	// // ()
587	WP(C)/0035590/2022	STATE OF ODISHA SNEHALATA MISHRA VS	DEBASHIS HOTA VS	// // ()
588	WP(C)/0035591/2022	UNION OF INDIA PURNA CHANDRA BHOL VS	SHARMISTHA SAMAL VS	// // ()
589	WP(C)/0035592/2022	STATE OF ODISHA MAHESWAR MOHAPATRA VS STATE OF ODISHA	MANOJ OJHA VS	// // () //

ORISSA HIGH COURT**FILING REPORT AS ON :20/12/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
590	WP(C)/0035593/2022	GHANASYAM PRADHAN VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
591	WP(C)/0035594/2022	KAMALESH SAHOO VS STATE OF ODISHA	KAPILA CHARAN NAYAK VS	// 0 //
592	WP(C)/0035595/2022	SIBA BUDEK VS STATE OF ORISSA	RANJIT SAMAL VS	// 0 //
593	WP(C)/0035596/2022	SRINIBAS MISHRA VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	// 0 //
594	WP(C)/0035597/2022	PRASANNA KUMAR SAHU VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
595	WP(C)/0035598/2022	SEKH JAMAL VS STATE OF ODISHA	SATRUGHNA DASH A VS	// 0 //
596	WP(C)/0035599/2022	ANIRUDHA RATAI VS STATE OF ORISSA	RANJIT SAMAL VS	// 0 //
597	WP(C)/0035600/2022	ABHIMANYU SAHU VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
598	WP(C)/0035601/2022	SUDAM DAS VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
599	WP(C)/0035602/2022	UMESH CHANDRA DAS VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
600	WP(C)/0035603/2022	PRANABANDHU PRADHAN VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
601	WP(C)/0035604/2022	SONU PRATAP PUROHIT	RANJIT SAMAL	//

ORISSA HIGH COURT**FILING REPORT AS ON :20/12/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ORISSA		//
602	WP(C)/0035605/2022	PITAMBAR BUDEK	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
603	WP(C)/0035606/2022	KRUSHNA CHANDRA PATRA	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
604	WP(C)/0035607/2022	SESHADEV BAGARTY	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ORISSA		//
605	WP(C)/0035608/2022	PRAMODA KUMAR PANDA	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
606	WP(C)/0035609/2022	ABHIMANYU SAHOO	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
607	WP(C)/0035610/2022	DINABANDHU SENAPATI	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
608	WP(C)/0035611/2022	AJAYA KUMAR BEHERA	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
609	WP(C)/0035612/2022	NARAYAN MISHRA	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
610	WP(C)/0035613/2022	SABITA PADHY	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
611	WP(C)/0035614/2022	HEMANTA KUMAR NAYAK	PRADEEP KUMAR MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
612	WP(C)/0035615/2022	ISWAR SAHU	SHARMISTHA SAMAL	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :20/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
613	WP(C)/0035616/2022	STATE OF ODISHA KABITA MANJARI DEHURY VS	RANJIT SAMAL VS	// // 0
614	WP(C)/0035617/2022	STATE OF ODISHA NARENDRA KUMAR BEHERA VS	PRADEEP KUMAR MAHAPATRA VS	// // 0
615	WP(C)/0035618/2022	STATE OF ODISHA BIJAY RANJAN MOHANTY VS	RANJIT SAMAL VS	// // 0
616	WP(C)/0035619/2022	STATE OF ODISHA SURESH KUMAR KAR VS	RANJIT SAMAL VS	// // 0
617	WP(C)/0035620/2022	STATE OF ORISSA ASHOK KUMAR RATHA VS	RANJIT SAMAL VS	// // 0
618	WP(C)/0035621/2022	STATE OF ORISSA AKSHAYA KUMAR BEHERA VS	RANJIT SAMAL VS	// // 0
619	WP(C)/0035622/2022	STATE OF ODISHA HARIHAR JUGNIA VS	RANJIT SAMAL VS	// // 0
620	WP(C)/0035623/2022	STATE OF ODISHA SUSHIL KUMAR PRADHAN VS	RANJIT SAMAL VS	// // 0
621	WP(C)/0035624/2022	STATE OF ODISHA LABANYA BAGARTY VS	RANJIT SAMAL VS	// // 0
622	WP(C)/0035625/2022	STATE OF ODISHA GOPINATH PODH VS	RANJIT SAMAL VS	// // 0
623	WP(C)/0035626/2022	STATE OF ODISHA MANASMITA MAHARANA VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// // 0 //

ORISSA HIGH COURT

FILING REPORT AS ON :20/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
624	WP(C)/0035627/2022	RAJIB LOCHAN NAYAK VS STATE OF ODISHA	NITISH KUMAR MISHRA VS	// () //
625	WP(C)/0035628/2022	TULABATI SANTA VS THE SECY. PANCHAYAT RAJ DEPTT., KHORDA	SOUGAT DASH VS	// () //
626	WP(C)/0035629/2022	LAXMI CHARAN PANIGRAHI VS THE COLLECTOR CUM D.M., KANDHAMAL	ANOOP MISHRA VS	// () //
627	ABLAPL/0016346/2022	KARTIK BARIK VS STATE OF ODISHA	APARESH BHOI VS	BALASORE SADAR /318 /2022 () //
628	ABLAPL/0016347/2022	AMRIT PARIDA VS STATE OF ODISHA	SUSHANTA KUMAR SAMANTARAY VS	MARKAT NAGAR /229 /2022 () //
629	ABLAPL/0016348/2022	JAGA NAG@JAGABANDHU NAG VS STATE OF ODISHA	RAKESH KUMAR DAS VS	SAMBALPUR SADAR /202 /2022 () //
630	ABLAPL/0016349/2022	BIKI @ AMBAR IMAM VS STATE OF ODISHA	DEBASIS MISHRA VS	BARBIL /299 /2022 () //
631	ABLAPL/0016350/2022	BASANTA KUMAR PRADHAN VS STATE OF ODISHA	NISHIKANTA MISHRA VS	DHAULI PS /100 /2022 () //
632	ABLAPL/0016351/2022	BANSIDHAR PARIDA VS STATE OF ODISHA(VIG.)	DINESH KUMAR PATRA VS	VIGILANCE PS (BERHAMPUR) /24 /2022 () //
633	ABLAPL/0016352/2022	SUBASH CHANDRA MALLICK VS STATE OF ODISHA	SANKET KANUNGO VS	/ /0 () //
634	ABLAPL/0016353/2022	HEMANANDA KHATUA VS STATE OF ODISHA	DEBABRATA DASH VS	BOUDH /298 /2022 () //
635	ABLAPL/0016354/2022	HEMANANDA KHATUA	DEBABRATA DASH	BOUDH /299 /2022

ORISSA HIGH COURT

FILING REPORT AS ON :20/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
636	ABLAPL/0016355/2022	STATE OF ODISHA HEMANANDA KHATUA	DEBABRATA DASH	// BOUDH /300 /2022
		VS	VS	()
637	ABLAPL/0016356/2022	STATE OF ODISHA HEMANANDA KHATUA	DEBABRATA DASH	// BOUDH /301 /2022
		VS	VS	()
638	ABLAPL/0016357/2022	STATE OF ODISHA PRASANTA PRADHAN	SANJIB KUMAR BHANJADEO	// KHANDAPARA /261 /2022
		VS	VS	()
639	ABLAPL/0016358/2022	STATE OF ODISHA TUNA GOUDA	JYOTIRMAYA SAHOO	// KODALA /763 /2022
		VS	VS	()
640	ABLAPL/0016359/2022	STATE OF ODISHA SUKHEN MANDAL	ABHAS MOHANTY	// MOTU /31 /2020
		VS	VS	()
641	ABLAPL/0016360/2022	STATE OF ODISHA SARITA PARIDA@ SARITA PATRA	SAPAN KUMAR LENKA	// CYBER CRIME AND ECONOMIC OFFENCES /39 /2022
		VS	VS	S.D.J.M.,BHUBANESWAR(Khordha)
642	ABLAPL/0016361/2022	STATE OF ODISHA YUNUS KHAN	GOURAV MOHANTY	CT/0005985/2022 BALIANTA P.S. /312 /2018
		VS	VS	()
643	ABLAPL/0016362/2022	STATE OF ODISHA PRATAP MALLIK	SAMARENDRA MOHANTY	// BARAMBA /6 /2021
		VS	VS	()
644	ABLAPL/0016363/2022	STATE OF ODISHA KUNI SABHAPATI	CHHABI BEHERA	// ADVA /117 /2022
		VS	VS	()
645	ABLAPL/0016364/2022	STATE OF ODISHA LIKU @ ASHISH KUMAR MOHAPATRA	SOUGAT DASH	// DHENKANAL TOWN /678 /2022
		VS	VS	()
646	ABLAPL/0016365/2022	STATE OF ODISHA DEBASIS SING @ DEBASISH SINGHA	KULDEEP MOHANTY	// SAHADEV KHUNTA /403 /2022
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :20/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
647	ABLAPL/0016366/2022	STATE OF ODISHA TITUN@SAUMYA RANJAN SENAPATI VS	CHITTA RANJAN DASH VS	// AIR FIELD P.S. /289 /2022 J.M.F.C.,BHUBANESWAR(Khordha) CT/0007087/2022
648	ABLAPL/0016367/2022	STATE OF ODISHA ANANTA PAIK VS	RAJALAXMI BISWAL VS	SERANGO /21 /2022 ()
649	ABLAPL/0016368/2022	STATE OF ODISHA PRANAB KUMAR GARNAIK VS	RAJALAXMI BISWAL VS	// BIKRAMPUR FCI /218 /2022 ()
650	ABLAPL/0016369/2022	STATE OF ODISHA ASHOK KUMAR DASH @ ASHOK DAS VS	PRABODHA CHANDRA NAYAK VS	// KHARABEL NAGAR P.S. /309 /2022 ()
651	ABLAPL/0016370/2022	STATE OF ODISHA RAKESH MAJHI VS	DHARMENDRA SETHY VS	// MOTANGA /281 /2022 ()
652	ABLAPL/0016371/2022	STATE OF ODISHA ALOK SAHOO VS	SOUMYA RANJAN DAS VS	// BARAMBA /148 /2021 ()
653	ABLAPL/0016372/2022	STATE OF ODISHA HAREKRUSHNA ROUTRAY @ HAREKRISHNA ROUTRAY VS	ABHAYA KUMAR PARIDA VS	// DELANGA /352 /2022 ()
654	ABLAPL/0016373/2022	STATE OF ODISHA ARUNA NAYAK @ ARU NAYAK VS	ABHAYA KUMAR PARIDA VS	// DELANGA /352 /2022 ()
655	ABLAPL/0016374/2022	STATE OF ODISHA HAREKRUSHNA ROUTRAY VS	ABHAYA KUMAR PARIDA VS	// DELANGA /317 /2022 ()
656	ABLAPL/0016375/2022	STATE OF ODISHA SANGRAM SAHOO VS	PRIYA RANJAN SINGH VS	// DHENKANAL TOWN /586 /2022 ()
657	ABLAPL/0016376/2022	STATE OF ODISHA HARIBANDHU MISHRA VS	PARTHA SARATHI NAYAK VS	// BANAPUR P.S. /594 /2022 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :20/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
658	ABLAPL/0016377/2022	KALE DHANWAR @ KELE DHANWAR VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	KOIDA /78 /2021 S.D.J.M.-CIVIL JUDGE (SD),BONAI(Sundargarh) GR/0000554/2021
659	ABLAPL/0016378/2022	GHANA @ DHANANJAYA MITRA @ DHANANJAYA MITRA VS STATE OF ODISHA	MANMUKANTA BARIK VS	JHARIGAM /125 /2013 ()//
660	ABLAPL/0016379/2022	LAXMAN MAHANANDA VS STATE OF ODISHA	MAHES DAS VS	SAINTALA /371 /2021 ()//
661	ABLAPL/0016380/2022	ABHI PALAI @ ABHIJIT PRABHUPAD PALAI VS STATE OF ODISHA	BINAYA BHUSAN ROURAY VS	JAJPUR TOWN /460 /2022 ()//
662	ABLAPL/0016381/2022	RAHAS BIHARI DAS@ANAM VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTARAY VS	TIRTOL /347 /2021 ()//
663	ABLAPL/0016382/2022	TAPAS KUMAR SETHY VS STATE OF ODISHA	ARADA JENA VS	SUKINDA /259 /2022 ()//
664	ABLAPL/0016383/2022	TUNA NAIK VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	NARASINGHPUR /292 /2020 ()//
665	ABLAPL/0016384/2022	BRAJA PATEL VS STATE OF ODISHA	SISIR KUMAR PUROHIT VS	LOISINGHA(BOLANGIR) /428 /2022 ()//
666	ABLAPL/0016385/2022	PRAHALLAD PRADHAN VS STATE OF ODISHA	T.PANIGRAGHI VS	SEA BEACH /244 /2022 ()//
667	ABLAPL/0016386/2022	USHAT DANSANA VS STATE OF ODISHA	JAGABANDHU SAHU VS	BIJEPUR /256 /2022 ()//
668	ABLAPL/0016387/2022	ASHOK BIBHAR @ KUN KUN VS STATE OF ODISHA	JAGABANDHU SAHU VS	GAISILET /257 /2022 ()//
669	ABLAPL/0016388/2022	BIJAYA PRADHAN @ KALIA	PURNA CHANDRA MISHRA	CUTTACK SADAR /570 /2022

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
670	ABLAPL/0016389/2022	SOUMYA RANJAN MISHRA @ LIPUNA	RAJENDRA NARAYAN ROUT	BARIPADA TOWN /1052 /2022
		VS	VS	()
		STATE OF ODISHA		//
671	ABLAPL/0016390/2022	MANGULI PRADHAN	BHARAT JALLI	BEGUNIA P.S. /319 /2022
		VS	VS	()
		STATE OF ODISHA		//
672	ABLAPL/0016391/2022	SIBA @ SIBANAREN MAHANANDA	PARTHA SARATHI NAYAK	BHATILI /242 /2020
		VS	VS	()
		STATE OF ODISHA		//
673	ABLAPL/0016392/2022	NILAKANTHA NAYAK	PARTHA SARATHI NAYAK	NIMAPADA /146 /2022
		VS	VS	()
		STATE OF ODISHA		//
674	ABLAPL/0016393/2022	GHANASHYAMA DAS	SAMVIT MOHANTY	TIRTOL /728 /2022
		VS	VS	()
		STATE OF ODISHA		//
675	ABLAPL/0016394/2022	SUBHASHREE PRUSTY@ SUBHASHREE DAS	AKSHAYA KUMAR SAHOO	CHANDRASEKHARPUR /215 /2022
		VS	VS	()
		STATE OF ODISHA		//
676	ABLAPL/0016395/2022	CHAMAPATI BEHERA	TARA PRASAD MOHAPATRA	SINDHIKELA PS /235 /2022
		VS	VS	()
		STATE OF ODISHA		//
677	ABLAPL/0016396/2022	SAMARU @ KANDARPA DANSANA	JAGABANDHU SAHU	BIJEPUR /256 /2022
		VS	VS	()
		STATE OF ODISHA		//
678	ABLAPL/0016397/2022	BIRANCHI NAIK	ARUN KUMAR DAS (1)	RASOL /172 /2022
		VS	VS	()
		STATE OF ODISHA		//
679	ABLAPL/0016398/2022	BALI JANI	SUSHANTA KUMAR PRADHAN	AMPANI /77 /2022
		VS	VS	()
		STATE OF ODISHA		//
680	ABLAPL/0016399/2022	EKADASI ROUT	SAMARENDRA BAHADUR	BANSADA /398 /2022
		VS	VS	()

ORISSA HIGH COURT**FILING REPORT AS ON :20/12/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
681	ABLAPL/0016400/2022	STATE OF ODISHA DULLA MALLICK VS	ASHOK KUMAR SARANGI VS	// JAJPUR SADAR /63 /2022 ()
682	ABLAPL/0016401/2022	STATE OF ODISHA CHAITANYA MEHER VS	SUSHANTA KUMAR JOSHI VS	// TITILAGARH /417 /2022 ()
683	ABLAPL/0016402/2022	STATE OF ODISHA LATA TANDI VS	SUSHANTA KUMAR JOSHI VS	// TARBHA /224 /2020 ()
684	ABLAPL/0016403/2022	STATE OF ODISHA SAMIR LENKA VS	PRADEEP KUMAR PANDA VS	// DHENKANAL SADAR /635 /2022 ()
685	ABLAPL/0016404/2022	STATE OF ODISHA BHARAT PANDA VS	MD. GOLAM MADANI VS	// DHUSURI /375 /2022 ()
686	ABLAPL/0016405/2022	STATE OF ODISHA JAGANNATH DAS VS	HIMANSU BHUSAN SUTAR VS	// RAJKANIKA /415 /2022 ()
687	ABLAPL/0016406/2022	STATE OF ODISHA MAMINA @ MAMALI JENA VS	PITAMBAR JENA VS	// BANSADA /377 /2022 ()
688	ABLAPL/0016407/2022	STATE OF ODISHA PRADEEP SAHOO VS	TARUN KUMAR BISWAL VS	// MAHANGA /132 /2018 ()
689	ABLAPL/0016408/2022	STATE OF ODISHA RAJENDRA PRASAD DALEI @ DALAI VS	JAYANTA KUMAR MAJHI VS	// SINGLA /194 /2022 ()
690	ABLAPL/0016409/2022	STATE OF ODISHA BHABANI SANKAR MOHANTY VS	AMLAN SHAKTI PAUL VS	// KHURDA MODEL /669 /2022 ()
691	ABLAPL/0016410/2022	STATE OF ODISHA MANOJ PAHADSSINGH VS STATE OF ODISHA	SARFARAZ AHMED VS	// AIR FIELD P.S. /246 /2022 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
692	ABLAPL/0016411/2022	SK. SUFIYAN KHAN @ SK. SUFIYANA VS STATE OF ODISHA	ARIJEET MISHRA VS	BINJHARPUR /319 /2020 () //
693	ABLAPL/0016412/2022	BANA @ DEEPAK PARIDA VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	AIR FIELD P.S. /310 /2022 () //
694	ABLAPL/0016413/2022	AKSHAYA KUMAR NAYAK VS STATE OF ODISHA	BIJAY KUMAR NAYAK VS	BHANDARIPOKHARI /442 /2022 () //
695	ABLAPL/0016414/2022	SANJIT KUMAR KABI VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
696	ABLAPL/0016415/2022	BHOLA @ SUSANTA KUMAR BHOI VS STATE OF ODISHA	BIJAY KUMAR NAYAK VS	BHANDARIPOKHARI /442 /2022 () //
697	ABLAPL/0016416/2022	SUJIT NAYAK @ CHINTU VS STATE OF ODISHA	NIKUNJA KUMAR ROUT VS	BADAMBADI /378 /2022 () //
698	ABLAPL/0016417/2022	TUBULA @ PRADEEP MOHAPATRA @ PRADEEP RAMAN MOHAPATRA VS STATE OF ODISHA	MINMOHAPATRA VS	SAHADEV KHUNTA /68 /2022 () //
699	ABLAPL/0016418/2022	FARIDA BIBI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BASTA /335 /2022 () //
700	ABLAPL/0016419/2022	DEBABRATA DAS @ DEBABRATTA DAS VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	JAJPUR TOWN /460 /2022 () //
701	ABLAPL/0016420/2022	BRAJA KISHORE PANDA VS STATE OF ODISHA	BIPIN KUMAR CHOUDHURY VS	BASELI SAHI PS /315 /2022 () //
702	ABLAPL/0016421/2022	VENKATESWAR NAIK VS STATE OF ODISHA	SOMNATH SATPATHY VS	KASHIPUR /157 /2022 () //
703	ABLAPL/0016422/2022	BHIMSEN PRADHAN	AMITAV TRIPATHY	GOLANTHARA (BERHAMPUR) /308 /2022

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
704	ABLAPL/0016423/2022	STATE OF ODISHA SURENDRA KALET @ SURIN	TIRTH KUMAR SAHU	// TITILAGARH /365 /2022
		VS	VS	()
705	ABLAPL/0016424/2022	STATE OF ODISHA RASMITA MALLICK	BISWARANJAN DALAI	// DERABIS /197 /2022
		VS	VS	()
706	ABLAPL/0016425/2022	STATE OF ODISHA NILU DALEI @ KRUSHNA CHANDRA DALEI	BASANTA KUMAR NAYAK	// INFOVALLY UPD BHUBANESWAR /242 /2022
		VS	VS	()
707	ABLAPL/0016426/2022	STATE OF ODISHA DILLIP PAHADSINGH	SARFARAZ AHMED	// AIR FIELD P.S. /246 /2022
		VS	VS	()
708	ABLAPL/0016427/2022	STATE OF ODISHA KAMAL KUMAR PRADHAN	AMLAN SHAKTI PAUL	// KHURDA MODEL /676 /2022
		VS	VS	()
709	ABLAPL/0016428/2022	STATE OF ODISHA RAJA SAHOO @ RAJA	MOHAMMAD AKRAM	// AIRPORT /348 /2022
		VS	VS	()
710	ABLAPL/0016429/2022	STATE OF ODISHA DUMA @ DAMBARUDHAR BISWAL	MANAS KUMAR CHAND	// TANGI (KHURDA) /845 /2022
		VS	VS	()
711	ABLAPL/0016430/2022	STATE OF ODISHA SRITAM SENAPATI	PRAFULLA KUMAR BISWAL	// KENDRAPARA SADAR /504 /2022
		VS	VS	()
712	ABLAPL/0016431/2022	STATE OF ODISHA PRAMOD KUMAR PANIGRAHI	GOURAV MOHANTY	// //0
		VS	VS	()
713	ABLAPL/0016432/2022	STATE OF ODISHA ADHIKARI BARIK	NALINIKANTA SAHOO	// PURI SADAR /268 /2022
		VS	VS	()
714	ABLAPL/0016433/2022	STATE OF ODISHA AJU BARIK @ AJAYA KUMAR BARIK	NALINIKANTA SAHOO	// PURI SADAR /268 /2022
		VS	VS	()

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
715	ABLAPL/0016434/2022	STATE OF ODISHA PARAMDA OM SAHA VS	JUGALA KISHORE PANDA VS	// MANAMUNDA /136 /2017 ()
716	ABLAPL/0016435/2022	STATE OF ODISHA KHIRESWAR SAHOO VS	TUKUNA KUMAR MISHRA VS	// S.P.(CID-CRL),CUTTACK /17 /2021 ()
717	ABLAPL/0016436/2022	STATE OF ODISHA BABINA @ SASHANK SEKHAR BALIARSINGH @ BAHARU @ BALIARSINGH APATRA VS	BHARU @ BALIARSINGH APATRA VS	// PURI TOWN /392 /2022 ()
718	ABLAPL/0016437/2022	STATE OF ODISHA JAGANNATH BARIK VS	DIBYAJYOTI SAHOO VS	// Tantiapal Marine /140 /2022 ()
719	ABLAPL/0016438/2022	STATE OF ODISHA ARUNA NAIK VS	CHIRANJIB ROUT VS	// COLLIERY /628 /2022 ()
720	ABLAPL/0016439/2022	STATE OF ODISHA DEBI PRASAD DAS VS	DEVASHIS PANDA VS	// CHANDRASEKHARPUR /215 /2022 ()
721	ABLAPL/0016440/2022	STATE OF ODISHA P. KARAMA PATRA @ P. KUMEYA PATRA VS	DIBYAJYOTI SAHOO VS	// GOLANTHARA (BERHAMPUR) /395 /2022 ()
722	ABLAPL/0016441/2022	STATE OF ODISHA DIBYA RANJAN PRADHAN VS	BHARAT BHUSAN ROUTRAY VS	// ANGUL TOWN /670 /2022 ()
723	ABLAPL/0016442/2022	STATE OF ODISHA SUSHANTA KUMAR SAHOO VS	CHIRANJIB ROUT VS	// BIKRAMPUR FCI /311 /2022 ()
724	ABLAPL/0016443/2022	STATE OF ODISHA PINTU @ MITU BADAJENA VS	DEBASIS PANIGRAHI VS	// JODAPADAR /266 /2022 ()
725	ABLAPL/0016444/2022	STATE OF ODISHA ARJUN KUMAR MEHER @ ARUN MEHER VS STATE OF ODISHA	RABINDRANATH PRUSTY VS	// LAIKERA /308 /2022 () //

ORISSA HIGH COURT**FILING REPORT AS ON :20/12/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
726	ABLAPL/0016445/2022	SUBALA SETHI VS STATE OF ODISHA	DEEPAK PANDA VS	BANAPUR P.S. /547 /2022 () //
727	ABLAPL/0016446/2022	SHYAM MUDULI @ SAMA VS STATE OF ODISHA	ANIRUDHA DAS VS	KHATIGUDA /102 /2022 () //
728	ABLAPL/0016447/2022	MUNA GOUDA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BADAGADA /461 /2022 () //
729	ABLAPL/0016448/2022	KAILASH PRADHAN VS STATE OF ODISHA	JAYADEBA BEHERA VS	RANPUR /282 /2022 () //
730	ABLAPL/0016449/2022	DIPA SHARMA VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	RAGHUNATHPALI /350 /2022 () //

ORISSA HIGH COURT

MISC CASES FILED on :20/12/2022

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	3/2022 TA/19/1999	M/S.D.F.T.PVT.LTD-MP	
2	3/2022 GUAP/5/2022	CHAITALI MISHRA-MP	BIBEKANANDA BHUYAN
3	3/2022 GUAP/5/2022	CHAITALI MISHRA-MP	BIBEKANANDA BHUYAN
4	3/2022 TA/19/1999	M/S.D.F.T.PVT.LTD-MP	
5	56/2022 WPCRL/50/2022	MINATI SAHOO-MP	KIRTITA BANERJE
6	102/2022 STREV/12/2016	ANDHRA PRADESH HEAVY MACHINERY-MP	
7	132/2022 JCRLA/69/2017	GOPABANDHU BADATYA-MP	JYOTIRMAYA SAHOO
8	133/2022 JCRLA/69/2017	GOPABANDHU BADATYA-MP	ADV.
9	242/2022 LAA/10/2019	ASST.DEFENCE ESTATE MANAGER,ESTATE3 MANAGEMENT,INDIA HOME	MR.AJAY KUMAR (ASST.SOLICITOR GENERAL OF INDIA, O.P.)
10	290/2022 CMAPL/598/2022	RAJAKISHORE BEHERA-MP	KALAPATARU ROUT
11	291/2022 CMAPL/786/2022	SANDHYA RANI ROUT-MP	ADV.
12	292/2022 CMAPL/787/2022	ADWAIT PRASAD BARIK-MP	DR. JITENDRA KUMAR LENKA
13	293/2022 CMAPL/874/2019	SASIKANTA RANA-MP	M/S.S.K.NAYAK(B),S.S.K.NAYAK,G.,C.RAY
14	321/2022 MATA/5/2022	PRAMOD KUMAR SWAIN-MP	ABHISHEK MOHANTY
15	322/2022 MATA/256/2022	RAMAHARI NAIK-MP	SOUMYA MISHRA
16	322/2022 MATA/256/2022	RAMAHARI NAIK-MP	SOUMYA MISHRA
17	342/2022 RVWPET/266/2021	STATE OF ODISHA-MP	
18	343/2022 RVWPET/368/2022	GENERAL MANAGER, UCO BANK, HEAD OFFICE NO 2, KOLKATA	SUBRATA MISHRA
19	344/2022 RVWPET/368/2022	GENERAL MANAGER, UCO BANK, HEAD OFFICE NO 2, KOLKATA	SUBRATA MISHRA
20	345/2022 RVWPET/322/2019	THE DIVISIONAL MANANAGER, M/S. BAJAJ ALLIANZ G.I.CO.LTD.-MP	ADV.
21	346/2022 RVWPET/323/2019	BAJAJ ALLIANZ G.I.CO. LTD.-MP	ADV.
22	428/2022 WPC(OA)/255/2019	NIRANJAN BEHERA-MP	
23	450/2022 CRLMP/2624/2022	SANDHYA RANI DASH-MP	RANJAN KUMAR BEHERA
24	451/2022 CRLMP/2281/2022	BISHNUPRIYA RANASINGH-MP	MRITUNJAY BANERJEE
25	457/2022 RPFAM/101/2018	MADAN MOHAN JENA-MP	M/S.M.A.ALI , MR. GYANENDRA . CH. SWAIN
26	458/2022	MADAN MOHAN JENA-MP	M/S.M.A.ALI , MR. GYANENDRA . CH. SWAIN

27	RPFAM/101/2018 459/2022	MADAN MOHAN JENA-MP	M/S.M.A.ALI , MR. GYANENDRA . CH. SWAIN
28	RPFAM/101/2018 460/2022	SANJAY KUMAR SAHOO-MP	BISWARANJAN DAS
29	RPFAM/358/2022 461/2022	SANJAY KUMAR SAHOO-MP	BISWARANJAN DAS
30	RPFAM/358/2022 543/2022	PRATIVA JENA-MP	BIBHUTI RANJAN MOHANTY
31	TRP(C)/495/2022 544/2022	PUNAM BARIK-MP	ANAND PRAKASH DAS
32	TRP(C)/496/2022 545/2022	PUNAM BARIK-MP	ANAND PRAKASH DAS
33	TRP(C)/496/2022 546/2022	SHAHNAZ PARWEEN-MP	PARTHA SARATHI DAS
34	TRP(C)/497/2022 547/2022	SULACHANA BEHERA-MP	DINESH KUMAR MOHANTY
35	TRP(C)/498/2022 765/2022	AUTHORIZED SIGNATORY, CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD.-MP	
36	FAO/446/2022 766/2022	BAIJAYANTI PRADHAN-MP	BIBEKANAND BHUYAN
37	FAO/132/2022 767/2022	BAIJAYANTI PRADHAN-MP	BIBEKANAND BHUYAN
38	FAO/132/2022 867/2022	KUNA BHUTIA-MP	AKSHAYA KUMAR SAHOO
39	CRLREV/621/2022 868/2022	RAGHUNATH MUNDARY-MP	AMIT PATTNAIK
40	CRLREV/622/2022 869/2022	RIPUNATH SUNA-MP	PRANAYA KUMAR DASH
41	CRLREV/623/2022 870/2022	MOHAN @ AGANA DAS-MP	AMULYA RATNA PANDA
42	CRLREV/203/2021 871/2022	MOHAN @ AGANA DAS-MP	AMULYA RATNA PANDA
43	CRLREV/203/2021 872/2022	BIBHUTI BHUSAN LENKA-MP	
44	CRLREV/441/2022 873/2022	LOKANATH PRADHAN-MP	SANJIB KUMAR BHANJADEO
45	CRLREV/624/2022 874/2022	K. RABINDRA KUMAR PATRA-MP	S.S.RAO
46	CRLREV/625/2022 1301/2022	PARBATI DEI-MP	M/S.T.PANIGRAHI
47	RSA/103/2007 1302/2022	RABINDRA@HARIHARA JENA-MP	DINESH KUMAR MOHANTY
48	RSA/190/2022 1303/2022	PREMANANDA BEHERA-MP	PRASANNA KUMAR SWAIN
49	RSA/368/2022 1390/2022	M/S QUEENS READYMADE GARMENT MANUFACTURE, BALASORE-MP	SANJIB KUMAR BHANJADEO
50	CMP/1343/2022 1391/2022	M/S QUEENS READYMADE GARMENT MANUFACTURE, BALASORE-MP	SANJIB KUMAR BHANJADEO
51	CMP/1344/2022 1392/2022	MAUSIMA @ ARDHASOSINI THAKURANI,PURI-MP	HRUDANANDA MOHAPATRA
52	CMP/1345/2022 1393/2022	PRAFULLA KUMAR PANDA-MP	BIBEKANANDA BHUYAN
53	CMP/346/2022 1394/2022	KALYANI HANSDA-MP	DWARIKA PRASAD MOHANTY
54	CMP/1347/2022 1395/2022	KALYANI HANSDA-MP	DWARIKA PRASAD MOHANTY
55	CMP/1347/2022 1396/2022	BIJOY KUMAR RAUL-MP	DWARIKA PRASAD MOHANTY
56	CMP/1348/2022 1397/2022	BIJOY KUMAR RAUL-MP	DWARIKA PRASAD MOHANTY
57	CMP/1348/2022 1520/2022	JAGANNATH BEHERA-MP	PRADEEP KUMAR MISHRA
	MACA/737/2022		

58	1521/2022 MACA/737/2022	JAGANNATH BEHERA-MP	PRADEEP KUMAR MISHRA
59	1522/2022 MACA/388/2022	PRAMOD KUMAR SAHU-MP	JATINDRA KUMAR MOHAPATRA
60	1523/2022 MACA/738/2022	PADMABATI MALLIK-MP	SUSANTA KUMAR MOHANTY
61	1524/2022 MACA/738/2022	PADMABATI MALLIK-MP	SUSANTA KUMAR MOHANTY
62	1525/2022 MACA/740/2022	D.M., CHOLOMANDALAM MS GENERAL INSURANCE COMPANY LIMITED-MP	CHANDU LIMITED-MP
63	1526/2022 MACA/741/2022	CHIEF REGIONAL MANAGER, NEW INDIA ASSURANCE COMPANY LTD-MP	CHANDU LTD-MP
64	2274/2022 BLAPL/11388/2022	SOBHAN KUMAR HOTA-MP	SIDHANT DWIBEDI
65	2275/2022 BLAPL/11387/2022	MANOJ KUMAR DHAL-MP	SIDHANT DWIBEDI
66	2276/2022 BLAPL/11386/2022	PRASANT KUMAR DAS @ BABLU-MP	SIDHANT DWIBEDI
67	2277/2022 BLAPL/11385/2022	RAJIB LOCHAN DAS @ MILU-MP	SIDHANT DWIBEDI
68	2278/2022 BLAPL/11384/2022	AKASH KUMAR NAIK-MP	SIDHANT DWIBEDI
69	2279/2022 BLAPL/10521/2022	MRUTYUN JAYA @ MRUTUNJAYA NAYAK @ CHIKU-MP	JUGALA KISHORE PANDA
70	2280/2022 BLAPL/8246/2022	SK. SUKAR @ SUKA-MP	
71	2281/2022 BLAPL/11492/2022	BUBU @ SUSANTA KUMAR SANDHA-MP	ASWINI KUMAR KARMI
72	2282/2022 BLAPL/3612/2022	SWARNALATA NAYAK-MP	MANORANJAN PADHY
73	2283/2022 BLAPL/253/2022	THAKUR NAHAK-MP	SARAT KUMAR JENA
74	2287/2022 CRLA/463/2022	ASISH NAIK@LITU-MP	ASISH MISHRA
75	2288/2022 CRLA/464/2022	ASISH NAIK@LITU-MP	ASISH MISHRA
76	2289/2022 CRLA/137/2017	KARTIK GOCHHAYAT-MP	M/S.MADHU SUDAN CHHOTARAY, M/S. A.K.SARANG
77	2290/2022 CRLA/1182/2022	BIBHUTI BHUSAN SWAIN-MP	SUSANTA KUMAR BARAL
78	2291/2022 CRLA/1182/2022	BIBHUTI BHUSAN SWAIN-MP	SUSANTA KUMAR BARAL
79	2292/2022 CRLA/1183/2022	DILIP BAG-MP	SK. ZAFARULLA
80	2293/2022 CRLA/1183/2022	DILIP BAG-MP	SK. ZAFARULLA
81	2294/2022 CRLA/840/2019	DAMBARUDHAR NIAL-MP	M/S.G.C.MOHANTY
82	2295/2022 CRLA/1184/2022	KARNA NAHAK-MP	REBATILATA PANDA
83	2296/2022 CRLA/1184/2022	KARNA NAHAK-MP	REBATILATA PANDA
84	2297/2022 CRLA/1184/2022	KARNA NAHAK-MP	REBATILATA PANDA
85	2298/2022 CRLA/1187/2022	NISHAMANI PRADHAN-MP	AMIT KUMAR NATH
86	2299/2022 CRLA/1187/2022	NISHAMANI PRADHAN-MP	AMIT KUMAR NATH
87	2300/2022 CRLA/1189/2022	RABINDRA PRADHAN-MP	SANJIB KUMAR BHANJADEO
88	2301/2022 CRLA/1189/2022	RABINDRA PRADHAN-MP	SANJIB KUMAR BHANJADEO
89	2671/2022	PULLIN MOHANTY-MP	

90	ABLAPL/12018/2022 2672/2022	SATU JENA @ SATYAPRIYA JENA-MP	
91	ABLAPL/9799/2020 2673/2022	KUMAR BHOI-MP	SUVAPRADA SWAIN
92	ABLAPL/14207/2022 2674/2022	INDRAJIT MAHANAND-MP	
93	ABLAPL/13430/2022 2675/2022	LUCKY BAGH @ LAKI BAGH-MP	
94	ABLAPL/13433/2022 2676/2022	INDRAJIT MAHANAND-MP	
95	ABLAPL/13447/2022 2677/2022	BANSIDHAR DALAI-MP	
96	ABLAPL/10764/2022 2678/2022	ABANI KUMAR SAHU @ ABANI SAHOO-MP	
97	ABLAPL/7247/2022 2679/2022	LAXMIDHAR DALEI @ PINTA DALEI-MP	
98	ABLAPL/7790/2022 2680/2022	BIKASH BAG @ PADMALOCHAN BAG-MP	
99	ABLAPL/14492/2022 2681/2022	GOURANGA ROUT-MP	
100	ABLAPL/11730/2022 2682/2022	RAM TANDI-MP	
101	ABLAPL/14037/2022 2683/2022	PANCHANAN PALEI-MP	
102	ABLAPL/4893/2022 2684/2022	RAMAKANTA PRADHAN-MP	SAILENDRA PATNAIK
103	ABLAPL/3603/2022 2685/2022	ARUNA KUMAR BISWAL-MP	
104	ABLAPL/5038/2019 2686/2022	BISWAMOHAN CHOTTRAY @ BAPU CHHOTARAY-MP	
105	ABLAPL/13978/2022 2687/2022	BHARATI BARAL-MP	
106	ABLAPL/15809/2021 2688/2022	ALOK LENKA-MP	
107	ABLAPL/15256/2022 2689/2022	NAYAN RANJAN DEY-MP	PRAKASH CHANDRA DASH
108	ABLAPL/379/2021 3213/2022	ASWINI KUMAR PRADHAN@ASHWINI KUMAR PRADHAN@PADMAKUMAR PARIDA	
109	CRLMC/4128/2022 3214/2022	ASIM KUMAR HALDAR-MP	SOUMENDRA PATTANAIAK
110	CRLMC/3861/2022 3215/2022	KUNARAM PATRA-MP	SK. ZAFARULLA
111	CRLMC/2312/2022 3216/2022	CHANDRA SEKHAR SATAPATHY-MP	BICHITRA NARAYAN SATAPATHY
112	CRLMC/4130/2022 3217/2022	MAMATA MANJARI DHIR-MP	RAJESH KUMAR MAHAPATRA
113	CRLMC/4131/2022 3218/2022	BIMBADHAR BISWAL-MP	RAGHUNATH DAS MOHAPATRA
114	CRLMC/4132/2022 3219/2022	PUJA BAISHYA-MP	BIKRAM KISHORE NAYAK
115	CRLMC/4134/2022 3220/2022	RUPANLAL SAHU-MP	SUSHANTA KUMAR JOSHI
116	CRLMC/4137/2022 3221/2022	SUKURA PRADHANI@SUJIT-MP	ARIJEET MISHRA
117	CRLMC/4139/2022 3222/2022	AMIT KUMAR PANDA-MP	ARIJEET MISHRA
118	CRLMC/4140/2022 3223/2022	VINEET CHHATWAL-MP	AJIT KUMAR SINGH
119	CRLMC/4141/2022 3224/2022	VINEET CHHATWAL-MP	AJIT KUMAR SINGH
120	CRLMC/4141/2022 3225/2022	VINEET CHHATWAL-MP	AJIT KUMAR SINGH

121	3226/2022 CRLMC/4136/2022	MURTHY SRINIVAS-MP	BASUDEV PUJARI
122	3227/2022 CRLMC/4148/2022	VIJAY PRASAD MALLA-MP	SOUMYA RANJAN MOHANTY
123	3228/2022 CRLMC/4149/2022	PRABHAT RANJAN BISWAL@PRABHAT KUMAR BISWAL	BHINDRA NATH PRUSTY
124	3229/2022 CRLMC/4152/2022	PARBATI DEVI YADAV-MP	RAMDAS ACHARY
125	4061/2022 WA/1740/2022	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
126	4062/2022 WA/1740/2022	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
127	4063/2022 WA/1740/2022	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
128	4064/2022 WA/1741/2022	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
129	4065/2022 WA/1741/2022	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
130	4066/2022 WA/1741/2022	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
131	4067/2022 WA/1742/2022	NANDA BHOI-MP	TRILOCHAN PANIGRAHI
132	4068/2022 WA/1743/2022	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
133	4069/2022 WA/1743/2022	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
134	4070/2022 WA/1743/2022	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
135	4071/2022 WA/1744/2022	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
136	4072/2022 WA/1744/2022	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
137	4073/2022 WA/1744/2022	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
138	4074/2022 WA/1746/2022	UNION OF INDIA-MP	BIMBISAR DASH(CENTRAL GOVT. COUNSEL)
139	4075/2022 WA/1746/2022	UNION OF INDIA-MP	BIMBISAR DASH(CENTRAL GOVT. COUNSEL)
140	4076/2022 WA/321/2022	STATE OF ODISHA-MP	HARMOHAN DHAL, AGA
141	4077/2022 WA/321/2022	STATE OF ODISHA-MP	HARMOHAN DHAL, AGA
142	4078/2022 WA/1745/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)
143	4079/2022 WA/1745/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)
144	4080/2022 WA/1745/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S. AND M.E.)
145	4081/2022 WA/1640/2022	SK. MOHAMMED AINUL @ ABDUL-MP	SOUMYA DEV RAY
146	4082/2022 WA/1747/2022	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK, A.G.A.
147	4083/2022 WA/1747/2022	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK, A.G.A.
148	4084/2022 WA/1748/2022	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
149	4085/2022 WA/1748/2022	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
150	4086/2022 WA/1748/2022	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
151	4087/2022 WA/1749/2022	STATE OF ODISHA-MP	SANJAY RATH, A.S.C.
152	4088/2022	STATE OF ODISHA-MP	SANJAY RATH, A.S.C.

153	WA/1749/2022 4089/2022	STATE OF ODISHA-MP	Y. S. P. BABU, A.G.A.
154	WA/1750/2022 4090/2022	STATE OF ODISHA-MP	Y. S. P. BABU, A.G.A.
155	WA/1750/2022 4091/2022	STATE OF ODISHA-MP	Y. S. P. BABU, A.G.A.
156	WA/1750/2022 17521/2022	VISA INFRASTRUCTURE LTD., KOLKATA-MP	SUPRIYA PATRA
157	WP(C)/35241/2022 17522/2022	PREMANANDA MISHRA-MP	AVIJIT PATNAIK
158	WP(C)/35242/2022 17523/2022	M/S.SOCIETY FOR ENVIRONMENTAL PROMOTION AND HUMAN RESOURCE DEVELOPMENT, BHADRAK-MP	
159	WP(C)/35252/2022 17524/2022	NABA KISHORE SINGH-MP	
160	WP(C)/34671/2022 17525/2022	OIL SEEN PROCUREMENT COOPERATIVE SOCIETY LTD, PRASANTA KUMAR PATRA	
161	WP(C)/35267/2022 17526/2022	ANJAN KUMAR PADHAN-MP	DINESH KUMAR PATRA
162	WP(C)/35272/2022 17527/2022	DR. SIVANI SABAT-MP	RAMDAS ACHARY
163	WP(C)/35270/2022 17528/2022	SHANTILATA PANIGRAHI-MP	MANAS PATI
164	WP(C)/35280/2022 17529/2022	SANJAY KUMAR DASH-MP	CHITTARANJAN PATTNAIK
165	WP(C)/35287/2022 17530/2022	JAYADEV SENAPATI-MP	BINODINI SINGH
166	WP(C)/35291/2022 17531/2022	ROSHANLAL SHARMA-MP	M/S.ASIM AMITABH DASH
167	WP(C)/14121/2017 17532/2022	PRABHATI CHHATRIA-MP	AMIT PRASAD BOSE
168	WP(C)/35295/2022 17533/2022	ANJANA RANA-MP	ALOK KUMAR DAS
169	WP(C)/35301/2022 17534/2022	REKHA AGRAWAL-MP	PRAVASH PUJAREE PARIDA
170	WP(C)/35310/2022 17535/2022	DINABANDHU SOREN-MP	LAXMIKANTA MOHANTY
171	WP(C)/35311/2022 17536/2022	HI TECH SCHOOL OF NURSING, BBSR-MP	AMITAV BAGCHI
172	WP(C)/35317/2022 17537/2022	ASISH SAGAR PADHIARY-MP	AUROVINDA MOHANTY
173	WP(C)/35320/2022 17538/2022	PRASANTA KUMAR DWIBEDY-MP	
174	WP(C)/31072/2022 17539/2022	HARIHAR GAUDA-MP	PRASANTA KUMAR SATAPATHY
175	WP(C)/35325/2022 17540/2022	BULU HARIJON-MP	NILAMADHAB SARKAR
176	WP(C)/35327/2022 17541/2022	SRIDHAR SAHOO-MP	PRASANTA KUMAR SATAPATHY
177	WP(C)/35329/2022 17542/2022	RENUBALA BEHERA-MP	S.LOKESH KUMAR
178	WP(C)/35330/2022 17543/2022	NILADRI SECURITY SERVICE, SAMBALPUR-MP	JAYDEEP PAL
179	WP(C)/35332/2022 17544/2022	RAKESH PATTANAIAK @ RAKESH MAUSUM PATTANAIAK- SRIBHENDU KUMAR NAYAK	
180	WP(C)/35335/2022 17545/2022	AJAY NAYAK-MP	PRASANTA KUMAR SATAPATHY
181	WP(C)/35338/2022 17546/2022	SUDAM DAKUA-MP	PRASANTA KUMAR SATAPATHY
182	WP(C)/35340/2022 17547/2022	BINOD NAYAK-MP	PRASANTA KUMAR SATAPATHY
183	WP(C)/35356/2022 17548/2022	SNEHASIS SAHOO-MP	AVIJIT MISHRA
	WP(C)/35371/2022		

184	17549/2022 WP(C)/2940/2003	UNION OF INDIA-MP	
185	17550/2022 WP(C)/23560/2022	JAYANTI SETH-MP	ABINASH ROURAY
186	17551/2022 WP(C)/35379/2022	NAKULA CHANDRA BEHERA-MP	ABHISHEK MOHANTY
187	17552/2022 WP(C)/30868/2022	RELIANCE INDUSTRIES LTD., BBSR-MP	
188	17553/2022 WP(C)/35386/2022	MITALI MADHUMITA-MP	SUDEEP KUMAR SARANGI
189	17554/2022 WP(C)/21026/2017	RAJENDRA KUMAR ALIAS RAJU SAHU-MP	M/S.BIJAYA KUMAR BEHERA
190	17555/2022 WP(C)/35386/2022	MITALI MADHUMITA-MP	SUDEEP KUMAR SARANGI
191	17556/2022 WP(C)/21027/2017	ALEKHA CHANDRA SHAU-MP	M/S.BIJAYA KUMAR BEHERA
192	17557/2022 WP(C)/21028/2017	SAMANWAY BARIK-MP	M/S.BIJAYA KUMAR BEHERA
193	17558/2022 WP(C)/21029/2017	GOPAL ALIAS TIKA DAS-MP	M/S.BIJAYA KUMAR BEHERA
194	17559/2022 WP(C)/21030/2017	TARUN SEN NAIK-MP	M/S.BIJAYA KUMAR BEHERA
195	17560/2022 WP(C)/21042/2017	MD.HAMID @ S.K.TUKU-MP	M/S.BIJAY KU.BEHERA
196	17561/2022 WP(C)/21043/2017	S.K.RAJU-MP	M/S.BIJAY KU.BEHERA
197	17562/2022 WP(C)/35395/2022	BALABHADRA TRIPATHY-MP	TRILOCHAN PANIGRAHI
198	17563/2022 WP(C)/21044/2017	ABHISEK RAM-MP	M/S.BIJAYA KUMAR BEHERA
199	17564/2022 WP(C)/35412/2022	BISHNUPRIYA DALAI-MP	TRILOCHAN PANIGRAHI
200	17565/2022 WP(C)/35417/2022	DAMODAR DAS-MP	LAXMI PRASAD DWIVEDI
201	17566/2022 WP(C)/35421/2022	GOPAL KRUSHNA JENA-MP	PRASANTA KUMAR NANDA
202	17567/2022 WP(C)/35431/2022	SADANANDA SETH-MP	KRISHNA CHANDRA SAHU
203	17568/2022 WP(C)/35439/2022	KARAM CHAND RANA-MP	KRISHNA CHANDRA SAHU
204	17569/2022 WP(C)/35448/2022	PARESH KUMAR PANDA-MP	SUKANTA KUMAR DALAI
205	17570/2022 WP(C)/35450/2022	KEDARNATH SAHOO-MP	PRASANTA KUMAR SATAPATHY
206	17571/2022 WP(C)/35452/2022	PRASANTA KUMAR DAS-MP	SUKANTA KUMAR DALAI
207	17572/2022 WP(C)/35453/2022	PRAMILA DAKUA-MP	PRASANTA KUMAR SATAPATHY
208	17573/2022 WP(C)/35454/2022	RADHA MOHAN ROUR-MP	PRASANTA KUMAR SATAPATHY
209	17574/2022 WP(C)/35455/2022	LOKANATH SAHOO-MP	PRASANTA KUMAR SATAPATHY
210	17575/2022 WP(C)/35288/2022	GITIKA RANI DAS-MP	JASHOBANTA DASH
211	17576/2022 WP(C)/4562/2022	SARAT KUMAR DASH-MP	
212	17577/2022 WP(C)/33806/2022	MADHUSMITA SAMANT-MP	
213	17578/2022 WP(C)/35458/2022	SRIKANT @ SHREEKANT JAISWAL-MP	SOUMYA MISHRA
214	17579/2022 WP(C)/35462/2022	SATYA PRIYA PALAI-MP	PRASANTA KUMAR SATAPATHY
215	17580/2022	PARTHA SARATHI THATOI-MP	RAGHUNATH DASMOHAPATRA

216	WP(C)/35465/2022 17581/2022	SAGAR PALAI-MP	PRASANTA KUMAR SATAPATHY
217	WP(C)/35459/2022 17582/2022	PINKY BEHERA-MP	ADYABIDHI MISHRA
218	WP(C)/35466/2022 17583/2022	ALEKHA NAYAK-MP	PRASANTA KUMAR SATAPATHY
219	WP(C)/35468/2022 17584/2022	BIBHUTI BHUSAN SAHOO-MP	PRASANTA KUMAR SATAPATHY
220	WP(C)/35471/2022 17585/2022	JOGENDRA ROUT-MP	SWARUP KUMAR PATNAIK
221	WP(C)/5698/2022 17586/2022	SURASENA BEHERA-MP	PRASANTA KUMAR SATAPATHY
222	WP(C)/35474/2022 17587/2022	BHRAMARBAR KAR-MP	AMIT PRASAD BOSE
223	WP(C)/35476/2022 17588/2022	SHANTI PATRA-MP	PRASANTA KUMAR SATAPATHY
224	WP(C)/35477/2022 17589/2022	MATIPAKA SERVICE COOPERATIVE SOCIETIES LTD. BHADRAKSHI	SHANTI PATRA
225	WP(C)/35478/2022 17590/2022	ANIL KUMAR SAHOO-MP	KRISHNA CHANDRA SAHU
226	WP(C)/35479/2022 17591/2022	ASHOK KUMAR NANDI-MP	G.TRIPATHY
227	WP(C)/35480/2022 17592/2022	SANJIB KUMAR BHOI-MP	KRISHNA CHANDRA SAHU
228	WP(C)/35481/2022 17593/2022	ANUP KUMAR BISWAL-MP	SWAPNA KUMAR OJHA
229	WP(C)/35482/2022 17594/2022	JAGAN SENAPATI-MP	SANTOSH KUMAR SAMANTARAYA
230	WP(C)/35483/2022 17595/2022	M/S. SHANKHOLIA AGRO INDUSTRIES, JHARSUGUDA-MP	AMITABH NAIK
231	WP(C)/35484/2022 17596/2022	DHARMENDRA SAHU-MP	SOUMYA KANTA TRPATHY
232	WP(C)/35488/2022 17597/2022	JAYASHREE CHEMICALS EMPLOYEE UNION, GANJAM-MP	MRMITAV TRIPATHY
233	WP(C)/35487/2022 17598/2022	PRAHALLAD SUNA-MP	SWAPNA KUMAR OJHA
234	WP(C)/35489/2022 17599/2022	RISANT SAHU-MP	SWAPNA KUMAR OJHA
235	WP(C)/35491/2022 17600/2022	M/S.AYUSHREE BEVERAGES PVT LTD. NAYAPALLI-MP	ADHIRAJ MOHANTY
236	WP(C)/35492/2022 17601/2022	DANU KUMAR TANDY-MP	
237	WP(C)/32718/2022 17602/2022	RANJITA SAHOO-MP	AGASTI KANUNGO
238	WP(C)/28602/2022 17603/2022	BRUNDABAN THATAI-MP	PRADEEP KUMAR DAS
239	WP(C)/35500/2022 17604/2022	USHA MISHRA-MP	MANOJ OJHA
240	WP(C)/35508/2022 17605/2022	GANGADHAR PARIDA-MP	MANOJ OJHA
241	WP(C)/35518/2022 17606/2022	ARADI SERVICE COOPERATIVE SOCIETIES LTD. BHADRAKSHI	ANUSIVA PATRA
242	WP(C)/33715/2022 17607/2022	M/S. ODISHA MERCHANDISE PRIVATE LIMITED-MP	M/S.S.S.RAO
243	WP(C)/12271/2020 17608/2022	SASHI KANTA LENKA-MP	
244	WP(C)/19139/2021 17609/2022	LOPAMUDRA MISHRA-MP	SASWATI MOHAPATRA
245	WP(C)/35527/2022 17610/2022	JALADHAR SHARMA-MP	ANUP NARAYAN MOHANTY
246	WP(C)/35532/2022 17611/2022	AKSHAYA KUMAR RAY-MP	
	WP(C)/33295/2022		

247	17612/2022 WP(C)/33184/2022	SHWETA KUMAR MEHER-MP	
248	17613/2022 WP(C)/35553/2022	ANADI PANJHA-MP	MANOJ OJHA
249	17614/2022 WP(C)/35525/2022	JANAKI MANI PANJHA-MP	MANOJ OJHA
250	17615/2022 WP(C)/35560/2022	HARISH CHANDRA PANJHA-MP	MANOJ OJHA
251	17616/2022 WP(C)/35567/2022	DIBYALOHAN PANJHA-MP	MANOJ OJHA
252	17617/2022 WP(C)/35570/2022	ODISHA STATE BEVERAGES CORP., KHURDA DEPOT COM	MSHUKTIAHARIMOHAPATRA-MP
253	17618/2022 WP(C)/35573/2022	SRUSTIDHAR BEHERA-MP	DEEPAK KUMAR MOHAPATRA
254	17619/2022 WP(C)/35574/2022	PRATAP CHANDRA PANJHA-MP	MANOJ OJHA
255	17620/2022 WP(C)/35580/2022	M/S.MAA TARINI ENGINEERING, TALCHER-MP	KAJAL SAHOO
256	17621/2022 WP(C)/35578/2022	DAYANIDHI MAHARANA-MP	MANOJ OJHA
257	17622/2022 WP(C)/35585/2022	JYOSTNA MOHAPATRA-MP	MANOJ OJHA
258	17623/2022 WP(C)/35592/2022	MAHESWAR MOHAPATRA-MP	MANOJ OJHA
259	17624/2022 WP(C)/35596/2022	SRINIBAS MISHRA-MP	SOUMYA RANJAN MOHANTY
260	17625/2022 WP(C)/35626/2022	MANASMITA MAHARANA-MP	DR. BINODA KUMAR MISHRA
261	17626/2022 WP(C)/35627/2022	RAJIB LOCHAN NAYAK-MP	NITISH KUMAR MISHRA
262	17627/2022 WP(C)/35628/2022	TULABATI SANTA-MP	SOUGAT DASH